

Minutes of Exim Facilitation Committee (EFC) meeting No. 06/AM21 dated 16.10.2020 for import of restricted items

Meeting No. 06/AM21 of Exim Facilitation Committee (EFC) was held on 16.10.2020 at 2.30 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (vi) Shri Yogesh Kumar, JSO(Trade), DAH&D
- (vii) Shri Baljit Singh, Under Secretary, MHA (PM Division)
- (viii) Shri Gaurav Kumar, STA-'B', Directorate of International Cooperation, DRDO.

3. Total number of cases considered in the meeting was 338. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 79 cases were approved, 18 cases were rejected, 02 cases were closed and 239 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 230, 240, 244, 331, 332 & 333 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and the cases at Sl. Nos. 60 and 68(exchange of wild animals) will be submitted for approval of Hon'ble C&IM, approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part-1 D/o AH&D and D/o Fisheries					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
1	Faizahamad Gulammohmed Momin, Ahmedabad 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos. Live Goats (<i>Capra Aegagrus hircus</i>) Kapla Gulabi Breed	1.76746	D/o AH&D vide e-mail dated 18.09.2019 sought some information from the applicant followed with reminders dated 21.07.2020, 14.08.2020, 03.09.2020 and 18.09.2020. D/o AH&D informed in EFC Meeting No.5 dated 22.09.2020 that they have received reply from the applicant on 21.09.2020. D/o AH&D vide email dated 30.09.2020 sought some information from the applicant in prescribed proforma supplied by them.

					Reminders sent to applicant on 29.09.2020, 09.10.2020, 15.10.2020 and 21.10.2020 requesting for furnishing requisite information.
2	Zharonne M. Thirumaal, Blk 216 Tampines St 23, 03-31, Singapore 520216 -600041 01/53/8/E/AM20/ Z-1/IC	29.09.19	1 No. (2.000- KGS as per ANF2M) Male Pet Rabbit, Netherland dwarf mix breed, harlequin color, 2 years old from Singapore	.15000	Comments sought from D/o AH&D on 08.06.2020. D/o AH&D vide email dated 21.09.2020, 23.09.2020 and again on 30.09.2020 sought some information from the applicant.
3	Sudarshan Enterprises, Nashik 01/53/8/E/ AM20/S-104/IC	12.10.19	(i) 300 Nos. Bovine Semen of Improved Cattle Breed Pure Gir (ii) 30 Nos. Bovine Embryo for Indigenous Cattle Breed Pure Gir.	10.0	Comments sought from D/o AH&D on 15.10.2019. D/o AH&D vide e-mail dated 06.11.2019 sought some information from the firm. Firm's reply dated 11.08.2020 was referred to D/o AH&D. D/o AH&D vide email dated 08.09.2020 requested the firm to submit the desired documents as per the guidelines supplied by them. Further, the firm was also requested to submit the documents/ data/ any information for import of germplasm/ restricted items in a English version only. Reminders were sent to firm on 28.09.2020, 30.09.2020 and 08.10.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information. The Committee noted that despite repeated reminders the applicant failed to furnish reply to D/o AH&D's queries dated 08.09.2020. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
4	Kerala Live Stock Development Board Ltd., Trivandrum 01/53/8/E/ AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AH&D on 30.12.2019. The case is under examination in D/o AH&D.
5	United Exim, New Delhi 01/53/8/E/	30.01.20	25000 Kgs. Frozen Pangasius Ficket (Latin Name	12.2	Comments sought from D/o AH&D on 06.02.2020.

	AM20/U-9/IC		<i>Hypophthalmus pangasius</i>).		D/o AH&D vide email dated 26.02.2020 had requested the firm to apply in the portal <i>sip.nic.in</i> for getting Sanitary import permit (SIP) for the product HS Code 03046200 under Fish meat category. The firm was requested on 10.08.2020 to apply through portal <i>sip.nic.in</i> followed with reminder dated 17.10.2020.
6	Amit Kumar, Director, Sanjay Ganghi Zoo, Patna, Bihar 01/53/8/E/ AM20/A-121/IC	15.02.20	12 Nos. Royal Python 1:2 (one male & two female), Rhino Iguana 1:2 (one male & two female), Nile Crocodile 1:2 (one male & two female), Green Anaconda 1:2 (one male & two female) To import Krokodille Zoo, Ovstrupvej, Denmark	.00001	Comments sought from D/o AH&Don 19.02.2020. D/o AH&D informed that the zoo authority has been requested for providing undertaking as per the prescribed format for import of zoo animals into India regarding the compliance of health protocol and quarantine procedure as per the guidelines of D/o AH&D. The same is awaited in the reference of emails dated 09.09.2020, 21.09.2020, 23.09.2020 and 28.09.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information. The Committee noted that despite repeated reminders the applicant failed to furnish reply to D/o AH&D's queries dated 09.09.2020. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
7	Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/A M21/P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	132.0	Comments sought from D/o AH&D on 22.08.2020, 15.09.2020 and again on 11.10.2020. The case is under examination in D/o AH&D.
8	Zaid International, Sambhal 01/53/8/53563/A M21/Z-1/IC	14.05.20	120 Kgs. Articles of Domestic Buffalo Horn Button Blanks	2.9164 0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020 and MSME vide OM No.1(10)/DGFT/2019-EP(Part) dated 14.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of Articles of Domestic Buffalo Horn Button Blanks, as per re-import policy of concerned Department of Government of India, for Trading purpose from Italy (ITA), for a CIF value of Rs.291640/-[EURO (EUR)3484.35], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020 and MSME vide OM No.1(10)/DGFT/2019-EP(Part) dated 14.10.2020 as well as with Trading condition besides other usual					

	conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
9	Hashim Abbas, Moradabad 01/53/8/53605/A M21/H-5/IC	04.06.20	2 Pairs Pets Guaruba Guarouba Golden Conure	Nil	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 2 Pairs Pets Guaruba Guarouba (Golden Conure) from UAE, for a CIF value of Rs.00/- [US Dollars (USD) 00], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 as well as with Actual Usercondition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
10	Priscilla Yanthan, Chumukedima, Nagaland 01/53/8/53701/A M21/P-8/IC	26.06.20	82 kgs. 14 Nos. Pet Domestic Cats	.75500	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017- Trade dated 30.09.2020.
	RA, Guwahati may issue the import authorization to the applicant for import of 14 nos. of petdomestic cats from Dubai, UAE for a CIF value of Rs.75500/- [US Dollars (USD)1000], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020 as well as with Actual Usercondition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Guwahati.				
11	Red Barn Farm, Chikkaballapura 01/53/8/53867/A M21/R-7/IC	27.07.20	(i) 48 Nos Domesticated Rabbit (<i>Oryctolagus cuniculus domesticus</i>) (20 Male + 28 Female) (ii) 20 Nos. Domestic Guinea pig (<i>Cavia porcellus</i>) (10 Male + 10 Female)	4.408	D/o AH&D vide email dated 19.08.2020 requested the firm to provide the application in a prescribed and complete format. The firm has been requested to furnish complete application in prescribed format on 19.08.2020 followed with reminders dated 20.09.2020 and 05.10.2020. The firm replied on 09.10.2020 to D/o AH&D directly.
12	Red Barn Farm, Chikkaballapura 01/53/8/53868/A M21/R-8/IC	27.07.20	(i) 6 Numbers Spectacled Owl (<i>Pulsatrix Perspicillata</i>) (Adult Male 3 Numbers and Adult Female 3 Numbers) (ii) 6 Numbers Great Gray Owl (<i>Strix Nebulosa</i>) (Adult Male 3 Numbers and Adult Female 3 Numbers).	22.8	Comments sought from D/o AH&D on 30.07.2020. The case is under examination in D/o AH&D.
13	BASF India Ltd., Mumbai 01/53/8/53945/A M21/B-33/IC	11.08.20	5000 Kgs. Omega3 Fatty Acid, Omega Oil 1812 TG Gold.	57.075 00	The case was approved on file by Competent Authority. The Committee granted ex-post facto approval.
14	Pravin Niwruetti Debre, Nashik, Maharashtra	13.08.20	1 No. A 3 year old male pet bird of the species	.03	The applicant has been requested vide email dated 18.08.2020 to provide all necessary attachments/ documents through

	ra 01/53/8/53959/A M21/P-24/IC		Parakeet/Budgerigar, official name Melopsittacus undulates		e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in followed with reminders dated 05.09.2020. The applicant vide email dated 21.09.2020 informed that he hasn't uploaded any attachments with application. The applicant was again requested on 05.10.2020 and 15.10.2020 to provide complete application in PDF format on email ID: import-dgft@nic.in. The applicant vide email dated 15.10.2020 informed that he does not know how to upload complete application in PDF format on email ID: import-dgft@nic.in.
15	International Institute of Biotechnology and Toxic (IIBAT), Kanchipuram 01/53/8/53985/A M21/I-16/IC	18.08.20	(i) 1 Box <i>Folsomia candida</i> (ii) 1 Box <i>Geolaelaps aculeifer</i> from Denmark to conduct Ecotoxicology Studies.	Nil	Comments sought from D/o AH&D on 18.08.2020 and again on 15.09.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 informed that they have no comments to offer as the item is not concerned with them.
16	Abis Exports India Private Limited, Rajnandagaon, 01/53/8/54002/A M21/A-37/IC	20.08.20	200 MTs Grade A- Crude Fish Oil	311.6	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020.
RA, Nagpur may issue the import authorization to the applicant for import of 200 MTs. Grade A- Crude Fish Oil from Oman (OMN) for a CIF value of Rs.31160000/- [US Dollars (USD)410000], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Nagpur.					
17	Symbiotec Pharmed Pvt. Ltd., Madhya Pradesh 01/53/8/54027/A M21/S-75/IC	22.08.20	200 ltr. Animal Excreta (Mares Urine)	.01	Comments sought from D/o AH&D on 25.08.2020. D/o AH&D vide email dated 04.09.2020 sought some information from the firm. D/o AH&D vide OM No. 110102(1)/3/2017/ Trade dated 08.10.2020 sought comments/ recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi.
18	Ananda Enterprises (India) Private Limited., Bhimavaram 01/53/8/54038/A M21/A-39/IC	25.08.20	1000 Nos. of YY Male Tilapia Sets	21.9	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020.

RA, Visakhapatnam may issue the import authorization to the applicant for import of 1000 Nos.of YY Male Tilapia Setsfrom GBR(UK)for a CIF value of Rs.2196400/- [US Dollars (USD)28900], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020as well as with Actual Usercondition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Visakhapatnam.					
19	Symbiotec Pharmed Pvt. Ltd., Madhya Pradesh 01/53/8/54072/ AM21/S-81/IC	02.09.20	200000 ltr Animal Excreta (Mares Urine)	151.8	D/o AH&Dvide email dated 04.09.2020 sought some information from the firm. Reminder sent to firm vide email dated 05.10.2020. Reply from the firm is awaited. D/o AH&D vide OM No. 110102(1)/3/2017/ Trade dated 08.10.2020 sought comments/ recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi.
20	Dr. S.D. Mahale ICMR-NIRRH, Mumbai – 400012 01/53/8/54079/ AM21/D-16/IC	03.09.20	10 Live Mice , Five Male Control , Five Female Mgtl Conditional Knockout from USA (2 boxes, one box containing 5 male mice, and a second box containing 5 female mice as per firm's email dated 04.09.2020)	.00146 84	Approved as recommended byD/o AH&D vide OM No. 110102(1)/3/ 2017-Trade dated 13.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 10 Nos.oflive mice (5 males and 5 females) from USA for a CIF value of Rs.146.84 [US Dollar (USD)1 (One)], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020as well as with Actual Usercondition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
21	Jindal Polo and Equestrian Foundation, New Delhi 01/53/8/54123/A M21/J-10/IC	12.09.20	4 Nos. Polo Horses for Promotion & Excellence in Sports	38.6	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 01.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 4Nos. oflive horsesfromNew Zealand for a CIF value of Rs.3869674/- [NewZealand doller (NZD)78780], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 01.10.2020as well as with Actual Usercondition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
22	Jitendrajit Singh Ahluwalia, Delhi 01/53/8/54150/A M21/J-11/IC	18.09.20	6 Nos. Riding Horses (Qty-06 Nos) (Age-02 to 20 Years) (Sex: Mares/ Gelding/ Stallion) for sports activities	81.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
CLA, New Delhimay issue the import authorization to the applicant for import of 6 Nos. riding horses (Age-02 to 20 Years) (Sex: Mares/ Gelding/ Stallion) for sports activitiesfrom Germany, Netherland, France, Hungary, Italy, United Kingdom, Irelandfor a CIF value of Rs.8100000/- [EURO (EUR) 90000], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020as well as with Actual Usercondition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to					

	the applicant and CLA, New Delhi.				
23	TIFR Centre for Interdisciplinary Sciences., Hyderabad 01/53/8/54172/A M21/T-46/IC	22.09.20	(1) 300 Nos. Laboratory Mice (<i>Mus musculus</i>) (2) 150 Nos. Laboratory Mouse (<i>Mus musculus</i>) cryopreserved sperm straws (3) 150 Nos. Laboratory mice (<i>Mus musculus</i>) cryopreserved embryos	39.6	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
RA, Hyderabad may issue the import authorization to the applicant for import of lab. Animals (1) Laboratory Mice (<i>Mus musculus</i>)-300 nos., (2) Laboratory Mouse (<i>Mus musculus</i>) cryopreserved sperm straws-150 nos. and (3) Laboratory mice (<i>Mus musculus</i>) cryopreserved embryos-150 nos. from France for a CIF value of Rs.3969000/- [EURO (EUR) 30000], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
24	Meraj Yusha, Bhubaneswar 01/53/8/54174/A M21/M-54/IC	22.09.20	3 Nos. of Live Riding Horses (For Sports Activities). Age – 02 to 20 Years. Sex Gelding/Colt/Filly.	8.1	Comments sought from D/o AH&D on 23.09.2020. D/o AH&D vide email dated 29.09.2020 sought some information from the applicant. The applicant replied to D/o AH&D's queries on 06.10.2020 directly.
25	Kevic Setalvad, Cumballa Hill, 01/53/8/54180/A M21/M-59/IC	23.09.20	9 Nos. Warmblood Horses Age: 06 Months to 15 Years [03 Males (Colts/Stallion/Gelding) 06 Females (Filly/Mare)]	180.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 9 Nos. of Warmblood Horses, Age: 06 Months to 15 Years [03 Males (Colts/Stallion/Gelding) 06 Females (Filly/Mare)] for sports activities from Belgium, France, Germany, Hungary, Ireland, Netherlands, United Kingdom for a CIF value of Rs.18000000/- [EURO (EUR) 200000], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
26	Vijay Raychand Nensee, Navi Mumbai, Maharashtra 01/53/8/54793/ AM21/V-32/IC	24.09.20	6 Nos. Riding Horses (Qty-06 Nos), (Sex mares/ Geldings/ Stallions), (Age-02 to 20 Years) for sports activities	54.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 6 Nos. of Riding Horses, (Sex mare/ Gelding/ Stallion), (Age-02 to 20 Years) for sports activities from Western Europe, Germany, Netherlands, France, Belgium, United Kingdom for a CIF value of Rs.5400000/- [EURO (EUR) 60000], subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-					

	mail to the applicant and RA, Mumbai.				
27	Hemsweta Mirdha Hooda, Rohtak 01/53/8/54198/A M21/H-38/IC	25.09.20	2 Nos. Sports Horse	38.737 45	Comments sought from D/o AH&D on 28.09.2020. D/o AH&D vide email dated 09.10.2020 sought some information from the firm.
28	Director, CSIR- Central Drug Research Institute, Lucknow 01/53/8/54202/A M21/D-20/IC	26.09.20	(1) 20 Nos. B6.Cg-Tg(Nes-EGFP) 33Enik/J (Jax Stock No- 033927) (2) 20 Nos. B6.129-Htr2c tm1Jke/ J (Jax Stock No 015821) (3) 20 nos. B6.129X1-Gt(ROSA) 26Sor tm 1 (EYFP) Cos (Jax Stock No 006148) (4) 20 Nos. C57BL/6-Tg(Nes-cre/ ERT2) KEisc/J (Jax Stock No-016261) (5) 20 Nos. STOCK Tg(KRT14- cre/ ERT)20Efu/J (Jax Stock No-005107) (6) 20 Nos. B6;FVB-Coll1a1tm1.1 (tetOmStrawberry/ Atg4bC74A)Kmln/J (Jax stock no-031540) (7) 20 Nos. B6.129S4-Krastm4Tyj/J (Jax Stock No008179) (8) 20 nos. B6.CgGt(ROSA)26Sort m1(rtTA,EGFP)Nagy/J (Jax stock no-005670) (9) 20 Nos. NOD.Cg-Prkdcscid Il2rgtm1Wjl/SzJ (Jax Stock No-005557) (10) 20 Nos. NOD.Cg-Prkdcscid/J (Jax Stock No001303) (11) 20 Nos. NOD.Cg-Ragl1tm1Mom Il2rgtm1Wjl/SzJ (Jax Stock No-007799) (12) 20 Nos. Nu/J (Jax Stock No- 002019)	43.612 78	Comments sought from D/o AH&D on 28.09.2020.

29	Tastel Fine Food Pvt Ltd., Andheri East 01/53/8/54219/A M21/T-50/IC	29.09.20	(1) 10000 Pcs. Beef Meal Pouch (2) 10000 Pcs. Beef Casserole (3) 10000 Pcs. Beef Barbeque	2.2	Rejected as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
30	Syngene International Limited, Bangalore 01/53/8/54232/A M21/S-99/IC	30.09.20	(1) 10950 Nos. Mice (2) 10000 Nos. Mice (3) 4000 Nos. Rats (4) 3000 Nos. Mice (5) 3160 Nos. Rats (6) 500 Nos. Guinea Pigs (7) 5000 Nos. Mice (8) 5000 Nos. Mice (9) 7000 Nos. Mice (10) 1000 Nos. Mice (11) 1550 Nos. Mice (12) 2000 Nos. Mice (13) 1000 Nos. Mice (14) 1000 Nos. Mice (15) 4300 Nos. Rats (16) 9200 Nos. Rats (17) 2080 Nos. Rats (18) 500 Nos. Rats (19) 600 Nos. Rats (20) 1000 Nos. Guinea Pigs (21) 600 Nos. Hamsters (22) 700 Nos. Rabbits	6185.8 387504	Comments sought from D/o AH&Don 01.10.2020. DAH&D vide email dated 12.10.2020 has sought some information from the firm. The firm replied vide email dated 13.10.2020
31	Madhav Kejriwal, Delhi 01/53/8/54231/A M21/M-61/IC	30.09.20	4 Nos. Riding Horses (Qty-04 Nos) (Age-02 to 20 Years)(Sex-Mare/Gelding/Stallion) for Sports activities.	432000 0	Comments sought from D/o AH&Don 01.10.2020.
32	Tastel Fine Food Pvt Ltd., Andheri West 01/53/8/54230/A M21/T-52/IC	30.09.20	(1) 10000 Pcs. Beef Meal Pouch (2) 10000 Pcs. BeefCasserole (3) 10000 Pcs. Beef Barbeque	2.2200 0	Rejected as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
33	Foundation for Neglected Disease Research, Bengaluru 01/53/8/54249/A M21/F-21/IC	03.10.20	(1) 150 Nos. C3H Mice (2) 500 Nos. Golden Syrian Hamsters (Female) (3) 200 Nos. Mice C3HeB/FeJ (Strain code: 658) both Sexes (4) 300 Nos.Mice B6.Cg-Tg (K-18-ACE2)2prlmn/J (Strain code: 034860) Both sexes (5) 100 Nos. Mice B6.	115.98 274	Comments sought from D/o AH&D on 06.10.2020.

			129S7-1fngtm 1 Ts/J (Strain Code: 002287) Both Sexes (6) 100 Nos. Mice B6. 129P2-Nos2 tm1 Lau/J (Strain code: 002609) Both Sexes.		
34	Renjith KS, Kerala. 01/53/8/E/ AM20/R-16/IC	02.05.19	500 nos. of Live Ornamental Fish	.21	D/o AH&D vide e-mail dated 25.07.2019 has sought some information from the firm followed with reminders dated 27.07.2020, 06.08.2020, 14.08.2020, 31.08.2020, 03.09.2020, 28.09.2020 and 30.09.2020. The firm vide email dated 03.09.2020 informed that the reply will be sent to DAHD&F soon. However, reply not received from the firm till 15.10.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information. The Committee noted that despite repeated reminders the applicant failed to furnish reply to D/o AH&D's queries dated 25.07.2019. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
35	Life Style Aqua, Bangalore 01/53/8/E/ AM20/L-7/IC	10.07.19	10,82,000 Nos. of Ornamental Fishes	54.1	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020. RA, Bangalore may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.
36	Meemee Aquatics, Kochi, Kerala 01/53/8/E/ AM20/M-71/IC	25.01.20	10000000 Nos. Live Milk Fish (Chanoschanos) fry	36.0	D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that D/o Fisheries has sent a letter to Department of Fisheries, Government of Kerala seeking clarification of the proposal of the firm for import of milk fish for Government of Kerala.
37	Victory Spear Aquatic, Thiruvallur, Tamilnadu 01/53/8/51541/A	21.04.20	Live Ornamental Fish	35.602 50	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020.

	M21/V-26/IC				
	RA, Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017 from Sri Lanka, Singapore, Malaysia, Thailand, Indonesia, Philippines, Germany, UK, Brazil, Colombia, Venezuela, Spain, Portugal, Japan, Tanzania and USA for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide 110102(1)/3/2017-Trade dated 30.09.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				
38	Southern India Aquatek, Chennai 01/53/8/53854/A M21/S-43/IC	23.07.20	Ornamental fishes as per ANF-2M	197.17 532	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017 from Thailand, Singapore, Sri Lanka, Malaysia, Indonesia, Brazil, Japan, Philippines, Maldives, Mauritius, Israel, Tanzania, Kenya, The Netherlands, Vietnam, Congo, Czech Republic, Germany, Nigeria, Peru, South Africa, USA, South Korea, Cambodia, Belgium and UAE for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide 110102(1)/3/2017-Trade dated 30.09.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
39	P.K. Import and Export, Kolkata 01/53/8/E/ AM20/P-60/IC	12.02.20	12 box Tenulosailisha (Ornamental fishes)	40.0	Comments sought from D/o AHD&F on 17.02.2020. D/o AHD&F vide email dated 26.02.2020 sought some information from the firm. Reminders sent to firm vide emails dated 10.08.2020, 14.08.2020, 03.09.2020, 28.09.2020 and 11.10.2020 requesting for furnishing reply. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information. The Committee noted that despite repeated reminders the applicant failed to furnish reply to D/o AH&D's queries dated 09.09.2020. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
40	Still Water Aquatics, Bangalore 01/53/8/53919/A M21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	1.1250 0	D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 requested to ask the importer to submit the application in prescribed format along with the details of the proposed import of amphibians.

41	SB Aquatics, Chennai 01/53/8/53968/A M21/S-60/IC	14.08.20	Live Ornamental Fish	93.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020.
RA, Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 from Brazil, Germany, Dubai, Indonesia, Japan, Malaysia, Philippines, Singapore, Sri Lanka, Thailand, United States of America, Maldives, Mauritius, Madagascar, Australia, Argentina, Bahrain, Bangladesh, Botswana, Cambodia, Chile, Colombia, Egypt, Nigeria, Malaysia, Peru, Senegal, South Africa, Thailand, UAE, UK and Vietnam for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 30.09.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
42	VL Aquarium and Pets, Chennai 01/53/8/53999/A M21/V-23/IC	20.08.20	Live Ornamental Fish	50.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
43	VK Aquarium, Chennai 01/53/8/54013/A M21/V-24/IC	21.08.20	Live Ornamental Fish as per ANF-2M	126.59 860	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Trading (Stock and Sale) condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
44	Twinsers Trading, Thrissur, Kerala 01/53/8/54029/A M21/T-33/IC	23.08.20	4 Box Blue Betta-Betta Smaragdina (Live Ornamental Fish)	.06	Comments sought from D/o AH&D on 25.08.2020. DAH&D vide email dated 07.09.2020 has requested the firm to provide the application in a prescribed and complete format followed with reminder dated 08.10.2020. Firm's reply is awaited. DAH&D vide OM No. 110102 (1)/3/2017-Trade dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information. The Committee noted that the applicant failed to furnish the application in a prescribed and complete format to D/o AH&D. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.

45	Oceans World, Mumbai 01/53/8/54031/A M21/O-5/IC	24.08.20	2760000 Nos. Ornamental Fishes as per Annexure 2M	199.8	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
46	Jaya Sharma, New Delhi 01/53/8/54065/ AM21/J-9/IC	01.09.20	185500 Nos. Ornamental Fish as per ANF-2M	133.2	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 from Thailand, Singapore and Indonesia for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
47	The Colors, Chennai 01/53/8/54087/ AM21/T-41/IC	04.09.20	120000 Nos. Ornamental Fish as per ANF-2M	74.6	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D vide OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
48	Varun Kuttaritunary, Kozhikode, Kerala 01/53/8/54106/A M21/V-29/IC	09.09.20	2006500 Nos. Ornamental fish as per ANF-2M	158.75 950	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Cochin may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D vide OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.					
49	Tropical Fish Exports, Maharashtra 01/53/8/54096/ AM21/T-39/IC	08.09.20	16425000 Nos. Ornamental Fishes	202.5	The firm has been requested vide email dated 08.09.2020 to send/ submit all necessary attachments through e-mail in PDF format at e-mail ID import- dgft@nic.in . Reminders sent to firm on 22.09.2020, 05.10.2020 and 11.10.2020 requesting for providing complete application.
50	Mimi & Bow Bow, Kerala 01/53/8/54129/A M21/M-43/IC	14.09.20	30000 Nos Ornamental Fish	2.2	Comments sought from D/o AH&D on 15.09.2020. D/o AH&D vide email dated 18.09.2020

					requested the firm to submit the application in the prescribed format along with details of country of import followed with reminder dated 16.10.2020. Firm's reply is awaited.
51	RK Aquarium World, Navi Mumbai 01/53/8/54134/A M21/R-17/IC	14.09.20	930000 Nos Ornamental fishes as per ANF 2M	37.2	Comments sought from D/o AH&D on 15.09.2020. D/o AH&D vide email dated 17.09.2020 requested the firm to submit the application in the prescribed format along with details of country of import. Firm's reply is awaited.
52	Sinjini Traders, West Bengal 01/53/8/54140/A M21/S-88/IC	15.09.20	920000 Unit Ornamental Fishes as per ANF 2M	36.1	Comments sought from D/o JAH&D on 16.09.2020. D/o AH&D vide email dated 18.09.2020 requested the firm to submit the application in the prescribed format along with details of country of import followed with reminder dated 16.10.2020. Firm's reply is awaited.
53	Eldhose Benny, Ernakulam, Kerala 01/53/8/54159/AM21/E-12/IC	19.09.20	4600000 Nos. Ornamental fishes	92.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020.
RA, Cochin may issue the import authorization to the applicant for import of only permitted species of Ornamental Fishes listed in the sanitary protocol as per Ministry of Fisheries, AH&D OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for a proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.					
54	Eva Discus India, Kolkata 01/53/8/54212/A M21/E-13/IC	28.09.20	50000 Nos. Turtles (Testudinata)	10.000 00	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandary and Dairying.
Part-2	D/o AH&D and MoEF&CC (WL)				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
55	Agnel Lobo, Mumbai.	23.02.19	1 No. Parrot- Green Ring	NIL	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade

	01/53/8/E/ AM19/M-49/IC		necked		dated 22.04.2019 and MOEF&CC(WL) vide OM No. 3-21/2020 WL dated 06.10.2020.
	RA, Mumbai may issue the import authorization to the applicant for import of one number of Parrot- Green Ring necked from Bahrain for –nil- CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 22.04.2019 and MOEF&CC(WL) vide OM No. 3-21/2020 WL dated 06.10.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
56	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	13.5	Comments received from DAHD&F vide OM No. 110102(10/3/2017-Trade dated 24.09.2019, subject to 'NOC' from MoEF&CC(WL). Comments sought from MoEF&CC(WL) on 11.07.2019. Reminders sent to MoEF&CC(WL) vide email dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020 requesting for expending comments.
57	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	6.96	Comments received from DAHD vide OM No. 110102(1)/3/2017-Trade dated 24.09.2019, subject to 'NOC' from the MoEF&CC(WL). Comments sought from MOEF (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020 and 05.10.2020 requesting for expediting comments.
58	Yogesh Singh, APCG & Director, Chennai 01/53/8/E/ AM20/Y-4/IC	19.09.19	6 Nos. (i) Plain Zebra (<i>Equus quagga</i>)- 2:4 from Vinpearl Safari and Conservation Park, Vietnam (ii) Siamese Crocodile (<i>Crocodylus siamensis</i>) – 2:0 from Vinpearl Safari and Conservation Park, Vietnam	Nil	Comments received from MoEF&CC (WL) vide correspondence F.No. 3-7/ 2020WL dated 23.04.2020. DAH&D vide e-mail dated 03.09.2020 requested the applicant to provide the Undertaking as per the prescribed format for import of Siamese Crocodile. Reminders were sent on 23.09.2020 & 28.09.2020 to the applicant requesting for furnishing reply. DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information The Committee noted that despite repeated reminders the applicant failed to furnish reply to D/o AH&D's queries dated 08.09.2020. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No.

					110102(1)/3/2017-Trade dated 13.10.2020.
59	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	10 PRS ostrich chicks (Captive bred) one month old. Struthiocamelus 10 PRS Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	Comments sought from MOEF&CC(WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to NOC from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC(WL) on 24.06.2020, 31.08.2020, 15.09.2020 and 05.10.2020 requesting for furnishing comments on import of Java Peafowl.
60	Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/ AM20/A-97/IC	02.12.19	4 Nos. White Winged Wood Duck (2 males and 2 females) from Zoo Zlin, Czech Republic. (Numbers revised from 5 to 4 vide email dated 21.08.2020 by Assam State Zoo-Botanical Garden, Guwahati).	Nil	Recommended as per D/o AHD&F vide OM No. 110102(1)/3/2017- Trade dated 30.09.2020 and in terms of comments received from MoEF&CC (WL) vide Letter No. 3-31/2019 WL dated 18.10.2019, subject to further approval by the Competent Authority.
61	Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	Comments sought from MoEF&CC(WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of them. Reminders sent to MoEF&CC(WL) on 15.09.2020 and 05.10.2020 requesting for furnishing comments. MoEF&CC(WL) comments are awaited.
62	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle	294.0	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does not come under

			<i>(Teachemys Scripta Elegans)</i> (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).		the purview of the Department. Reminders sent to MOEF&CC(WL) on 15.09.2020 and 05.10.2020 requesting for expediting comments.
63	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF&CC(WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden.
64	Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-60/IC	10.01.20	8684 Nos. Exotic Parakeets, Parrots, Macaws, Cockatoos Birds	83.0	Comments received from DAHD vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. Comments sought from MOEF&CC (WL) on 13.01.2020. Reminders sent on 31.08.2020, 15.09.2020 and 05.10.2020 to MOEF&CC (WL) requesting for providing comments.

65	The Zoos and Parks Authority of Telangana, Hyderabad 01/53/8/E/ AM20/T-43/IC	18.01.20	(i) 6 Nos. (4 Nos. of Eastern Grey Kangaroo (Macropus Giganteus) (2 Male : 2 Female) from Kanazawa Zoological Gardens, and (ii) 2 Nos. Meerkat (Suricata Suricatta) (1 male : 1 Female) from Japan, on exchange agreement subject to the conditions mentioned in the MOEF F.No: 3-31/2019 WL Dated:15.10.2019 and CZA F.No.23-2/2008-CZA(Vol-VI) (PKR)/1378/2019 Date: 09.09.2019.	.72	Comments received from MoEF&CC vide OM No. 3-31/2019-WL dated 15.10.2019. D/o AH&D vide email dated 03.09.2020 sought some information from the applicant. Remindersweresentto applicant on 23.09.2020& 28.09.2020 requesting for furnishing reply. D/o AH&D vide OM dated 13.10.2020 did not recommend the said import due to non-furnishing of the desired information. The Committee noted that despite repeated reminders the applicant failed to furnish reply to D/o AH&D's queries dated 03.09.2020. Hence, the Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020.
66	Sonal Ghaghda, Jamnagar 01/53/8/E/ AM20/S-194/IC	10.02.20	1 Pair African Grey Parrot	Nil	Approved as recommended by D/o AH&Dvide OM No. 110102(1)/3/2017-Trade dated 09.06.2020 and MOEF&CC(WL) vide OM No. 3-23/2020 WL dated 06.10.2020. RA, Mumbai may issue the import authorization to the applicant for import of Live Grey Parrots – 1 pair (Male and Female) from Kuwait for –nil- CIF value subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020 and MOEF&CC(WL) vide OM No. 3-23/2020 WL dated 06.10.2020as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.
67	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	.01	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.01.2020. Reminders sent on 16.09.2020 and 05.10.2020to MOEF&CC(WL) requesting for providing comments. The case is under examination in D/o AH&D.
68	Rajendra Kumar Singh (Director Zoo), Utter Pradesh 01/53/8/54056/ AM21/R-14/IC	28.08.20	6 Nos. Grant Zebra (Equusquagga Boehmi) (3M : 3F) 6 heads by the Nawab Wajid Ali Shah Zoological Garden Lucknow, Utter Pradeshfrom the Zoological Centre Tel Aviv-Ramat Gan (Safari) – Ramat Gan, Israel for taking upconservationbreeding	Nil	Recommended as per D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.10.2020and in terms of 'NOC' received from MoEF&CC (WL) vide Letter No. 3-31/2019 WL dated 20.08.2020, subject to further approval by the Competent Authority.

			purpose.		
Part-3	MoEF&CC (WL)				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
69	K.K.Traders Amritsar 01/53/8/22342/A M18/K-17/IC	20.02.18	100 MT of Costos Roots (SaussuresaLappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. The Committee decided to send reminder to MoEF&CC (WL).
70	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC(WL) on 22.10.2018. Reminders sent to MoEF&CC(WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments.
71	A&S Creations, New Delhi. 01/53/8/E/ AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.3) dated 06.10.2020 stated that NOC of CWLW, Ladakh to be submitted for further consideration.
72	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Reminders sent to MOEF(WL) vide email dated 16.09.2020 and 05.10.2020.
73	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 No. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.2) dated 06.10.2020 stated that NOC of CWLW, Gujarat, Assam, Odisha, Tamil Nadu, Karnataka and Uttar Pradesh to be submitted for further consideration.
74	Samanyu Trading LLP, Delhi. 01/53/8/E/	08.05.19	SusseraLappa (KuthRoots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019.

	AM20/S-18/IC				Reminders sent to MOEF(WL) vide email dated 28.01.20,16.09.2020 and 05.10.2020.
75	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
76	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminders sent to MOEF(WL) on 28.01.20,16.09.2020 and 05.10.2020.
77	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration.
78	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/ AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Reminders sent to MOEF(WL) on 28.01.2020,16.09.2020 and 06.10.2020.
79	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.19	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Reminders sent to MOEF(WL) vide email dated 28.01.2020,16.09.2020 and 06.10.2020.
80	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF (WL) on 06.03.2020. Reminders sent to MOEF(WL) vide email dated 16.09.2020 and 06.10.2020.
81	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/53733/A M21/A-13/IC	01.07.20	(1) 6 Set Gut 50 comfortable universal gas applicator with all Accessories (2) 1 Set Tranquilizer Gun Guy .50 with all Accessories (3) 1 Set Tranquilizing	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Reminders sent to MOEF&CC(WL) vide email dated 16.09.2020 and 06.10.2020.

			Gun- Tele Inject GUT .50 with all Accessories.		
82	Dr. Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/AM21/D-10/IC	15.07.20	(1) 2 Nos. Solar Argos/GPS 30g PTT (Animal Tracking Device) (2) 1 No. Solar Argos/GPS 45g PTT (Animal Tracking Device).	9.1	Comments sought from MOEF&CC(WL) on 02.09.2020. Reminder sent to MOEF&CC(WL) vide email dated 06.10.2020
83	G. Amarender Reddy., Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	1.1	Comments sought from MOEF&CC (WL) on 30.07.2020. Reminders sent to MOEF(WL) vide email dated 16.09.2020 and 06.10.2020.
84	Global Technology Solutions LLC, New Delhi 01/53/8/53933/A M21/G-15/IC	10.08.20	1 Set Dan Inject Pistol PIC02 Model with cases & accessories from USA.	1.46250	Approved as recommended by MOEF&CC (WL) vide correspondence File No. 3-18/2020 WL dated 06.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 1 Set Dan Inject Pistol PIC02 Model with cases & accessories from USA for a CIF value of Rs.146250 [US Dollars (USD) 1950] as recommended by MOEF&CC (WL) vide correspondence File No. 3-18/2020 WL dated 06.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
85	A&S Creations, New Delhi 01/53/8/53934/A M21/A-29/IC	11.08.20	4 Nos. Bird 1A Light Data Logger with standard accessories	5.7	Approved as recommended by MOEF&CC(WL) vide correspondence File No. 3-11/2019WL (part 1)(Vol.3) dated 06.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 4 Nos. of Bird 1A Light Data Logger with standard accessories from Germany (DEU) for a CIF value of Rs.579194.20 [EURO (EUR) 6507.80] as recommended by MOEF&CC (WL) vide correspondence File No. 3-11/2019WL (part 1)(Vol.3) dated 06.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
86	A&S Creation, New Delhi 01/53/8/53967/A M21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	2.9	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part 1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration.
87	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/A M21/A-36/IC	18.08.20	(1) 1 Set RD706 - Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories	14.3	Comments sought from MOEF&CC (WL) on 19.08.2020. Reminder sent to MOEF&CC(WL) vide email dated 16.09.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020.

			(5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 - Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.		
88	Biohab Inc., Indore 01/53/8/54003/A M21/B-36/IC	20.08.20	3 Nos. veterinary Equipment/ Tranquilizer Equipment and accessories-X Caliber (international, Black Oxide stock, Long Barrel) no.1, X Caliber (International, Black Oxide stock, Long Barrel) No.1, X-Caliber (International, Black OxideStock, Long Barrel) No.1, Animal Control X-Caliber Med-LongRangePremium Package accessories (international) No.3.	4.9	Approved as recommended by MoEF& CC (WL) vide letter no. 3-5/2020 WL dt. 06.10.2020
RA, Indore, may issue the import authorization to the applicant for import of 3 Nos. veterinary Equipment/ Tranquilizer Equipment and accessories-X Caliber (international, Black Oxide stock, Long Barrel) no.1, X Caliber (International, Black Oxide stock, Long Barrel) No.1, X-Caliber (International, Black OxideStock, Long Barrel) No.1, Animal Control X-Caliber Med-LongRangePremium Package accessories (international) No.3 from USA for a CIF value of Rs. 492632.55 [6503.40 - US Dollars (USD)] as recommended by MoEF& CC (WL) vide letter no. 3-5/2020 WL dt. 06.10.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
89	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC	24.08.20	10 Nos Lite Track 140 Collar with standard accessories	14.4	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration.

90	Hi Tech Advance Product, Indore 01/53/8/54032/A M21/H-30/IC	24.08.20	5 Set Injection Rifle/Dart ProjectorJMDB13-4no.JMDB hard case-4no.Injection Rifle/Dart Projector JMST-1no.JMC soft case-1no.CO2 Container 16gram -7no.CO2 Container 74 gram- 20no.BJ13MM bore barrel JM-1no.S300 3.0ml dart syringe -14no.S500 5.0ml dart syringe- 14no.S10 10.0ml dart syringe- 14no.N1538needle1.5x3 8mm.plain- 60no. N2030needle2.0X30mm .plain- 10no.N2040needle2.0X 40mm.Plain-10no.DVP- 14no.COU Connectorno. 14 safety cap for 1.5ml and 3.0ml-14no.Safety cap for 5.0ml and 10.0ml-14no.Silicone oil-10no.	12.7	Approved as recommended by MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 06.10.2020.
RA, Indore may issue the import authorization to the applicant for import of 5 Nos. of Injection Rifle/Dart Projector, Injection Rifle/Dart Projector for the use by the Wildlife Departments of Uttar Pradesh, Himachal Pradesh, Maharashtra and Bihar, subject to other statutory clearances, from Denmark for a CIF value of Rs.1275792.98[EURO (EUR)14097.16] asrecommended by MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 06.10.2020as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
91	A&S Creations, New Delhi 01/53/8/54046/A M21/A-40/IC	26.08.20	8 Nos. Telonics Tag with accessories	1.2	Comments sought from MoEF&CC (WL) on 31.08.2020.
92	A&S Creations., New Delhi 01/53/8/54064/ AM21/A-42/IC	01.09.20	3 Nos. Lotek Lite Track 420 with standard accessories	5.5	Comments sought from MOEF&CC (WL)on 02.09.2020. Reminder sent to MOEF(WL) vide email dated 06.10.2020
93	A&S Creations., New Delhi 01/53/8/54093/ AM21/A-45/IC	07.09.20	8 NosGPS Solar PTT Tags with Accessories	22.1	Comments sought from MOEF& CC (WL) on 08.09.2020. Reminder sent to MOEF(WL) vide email dated 06.10.2020
94	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/A M21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	4.5	Comments sought from MOEF&CC (WL) on 14.09.2020.

95	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra &Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name - Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Gemsbuck & Scientific Name Oryx Gazella)	4.8	Comments sought from MOEF&CC (WL) on 22.09.2020.
----	---	----------	---	-----	--

			1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi)		
96	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name - Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name - Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name - Zebra &	5.3	Comments sought from MOEF&CC (WL) on 22.09.2020

			Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Zebra & Scientific Name - Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck & Scientific Name - Damaliscus Pygargus Phillipsi)		
97	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54191/A M21/A-50/IC	24.09.20	(1) 1 Set X-Caliber Stock and Action, Pneu Dart, Overall Length Rifled stainless steel 50 caliber with optional 11mm smooth bore barrel sleeves, Sight 3x9 adjustable scope (2) 1 Set Tranquilizing equipment (3) 1 Set Tranquilizing equipment (4) 1 Set Tranquilizing equipment	4.6	Comments sought from MOEF&CC (WL) on 25.09.2020.
98	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54220/A M21/A-52/IC	29.9.20	(1) 1 Set Tranquilizing equipment (Pneu-Dart X-Caliber), (2) 1 Set Pneu-Dart X-Caliber TM-Rifle, (3) 1 Set Pneu-Dart X-2 TM-Pistol (4) 1 Set Pneu-Dart Bio-Jector Kit	4.6297 5	Comments sought from MOEF&CC (WL) on 29.09.2020.
99	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54255/A M21/A-54/IC	05.10.20	2 Nos. Sollar PTT Tags with standard accessories	4.5140 0	Comments sought from MOEF&CC (WL) on 06.10.2020.

100	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54257/A M21/A-55/IC	05.10.20	4 Nos. GPS Vertex Collar with standard accessories	5.5452 8	Comments sought from MOEF&CC (WL) on 06.10.2020.
Part-4 MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
101	K.K. Traders, Amritsar 01/53/8/468/ AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017. M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF&CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. Reminders sent to MoEF&CC on 19.09.18, 31.05.19 and 19.06.2019, 28.01.2020. The Committee decided to send reminder to MoEF&CC (HSMD) and also write to the firm for their comments.
102	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	40.00	Comments sought from D/o Fertilizer on 22.03.2019. . Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC(HSMD) on 05.09.2020.
103	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) on 28.01.2020 and 01.10.2020 requesting for providing comments.

104	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC(HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC(HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC(HSMD) on 19.06.2020 and 06.10.2020 requesting for expediting the comments.
105	Meloy Metals Private Limited, Renigunta 01/53/8/E/ AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates covered by ISRI Code "Rails"	3993.7 5	'NOC' received from MOEF&CC (HSMD) vide letter No. 23/60/2017- HSMD dated 09.09.2020. DIPP vide OM No. P-29019/17/2020-LEI dated 20.8.2020 has sought some information from the firm along with a copy of valid 'NOC' of MOEF&CC (HSMD). Firm's reply is awaited. Reminder sent to firm vide email dated 06.10.2020
106	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	105.00	Comments sought from MOEF&CC (HSMD) & DIPP on 23.04.2019. Reminders sent to MoEF&CC on 19.06.2020 and 15.09.2020 for expediting the comments. Comments received from DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.2019. Reminder sent to MOEF&CC(HSMD) vide email dated 06.10.2020 MOEF&CC(HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF(HSMD) for NOC. Firm was requested to apply for NOC with MOEF&CC(HSMD) vide email dated 14.10.2020
107	Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/ AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. MoEF&CC(HSMD) comments are awaited. DPIIT vide OM No.P-29019/12/2020- LEI dated 12.08.2020 has sought some information from the firm along with a

					copy of valid 'NOC' of MOEF&CC (HSMD). Reminders sent to firm vide email dated 15.09.2020 and 06.10.2020.
108	ConsoAgroIndia Private Limited, Kottayam. 01/53/8/E/ AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC (HSMD) on 24.06.2019. Reminders sent to MOEF&CC(HSMD) on 20.06.2020 and 06.10.2020. Comments sought from DPIIT on 02.08.2020 and again on 31.08.2020 requesting for comments. DPIIT vide email dated 7.09.2020 has sought some information from the firm. Reminder sent to firm vide email dated 06.10.2020. The firm vide email dated 06.10.2020 informed that the company is not functional and requested to close the file. Hence, the Committee decided to close the case.
109	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF&CC (HSMD) on 24.07.2019. Reminder sent to MoEF&CC(HSMD) requesting for expediting the comments vide email dated 06.10.2020. DPIIT vide OM No.P-29019/14/2020-LEI dated 12.08.2020 has sought some information along with 'NOC' of MOEF&CC from the firm. The firm has been requested to furnish reply within 15 days. Reminder sent to firm on 31.08.2020 and 06.10.2020.
110	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	590.52	Comments sought from MOEF&CC (HSMD) on 26.07.2019 followed with reminders dated 28.01.2020, 20.06.2020 and 06.10.2020 for expediting the comments. DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information along with a current copy of 'NOC' of MoEF&CC from the firm. Reminders sent to the firm vide email

					dated 20.06.2020 and 26.8.2020 requesting for furnishing reply. Firm's reply is awaited. Reminder sent to firm vide email dated 06.10.2020
111	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	3972.5	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 has sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm vide email dated 15.09.2020 Reply received from firm vide email dated 05.10.2020 Comments sought from MoEF&CC (HSMD) on 20.08.2020. Reminder sent to MOEF(HSMD) vide email dated 06.10.2020
112	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact	7904.2	Comments sought from MOEF&CC (HSMD) on 05.09.2019, 31.08.2020 and again on 05.10.2020. DPIIT vide OM No. P-29019/8/2020-LEI dated 22.06.2020 has sought information/ documents from the firm. The firm's reply dated 05.08.2020 has been referred to DPIIT vide email dated 06.08.2020. DPIIT again on 16.08.2020 has advised the applicant to submit the 'NOC' of MoEF&CC. MoEF (HSMD) vide email dated 06.10.2020 has informed that the firm has not applied for NOC. Reminder sent to firm to apply for 'NOC' in MoEF&CC vide email dated 06.10.2020.
113	Jain Metal Rolling Mills, Chennai 01/53/8/E/ AM20/J-20/IC	27.09.19	(i) 5000 MTS Lead Battery Scrap covered by ISRI Code Rails. (ii) 5000 MTS Lead Battery scrap as per ISRI Rains.	8454.0	Comments received from MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.2019. Email sent to firm on 15.09.2020 requesting them to furnish reply to DIPP's OM No. P-29019/16/2020-LEI dated 20.8.2020. Reply received from firm vide email dated

					28.09.2020 DPIIT vide email dated 06.10.2020 has asked for the fresh consent to operate order from State pollution control board from the firm.
114	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	200.00	Comments received from DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC(HSMD) on 25.11.2019 followed with reminders dated 24.08.2020 and 06.10.2020.
115	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. Comments sought from MoEF&CC(HSMD) on 11.11.2019 and reminders sent on 26.08.2020 and 06.10.2020. The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47012/65/2019 dated 18.08.2020. Reminder sent to firm vide email dated 06.10.2020
116	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-41/IC	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word 'Rakes'	5250.0	DIPP vide OM No. P-29019/18/2020-LEI dated 20.8.2020 sought some information along with a copy of valid 'NOC' of MOEF&CC (HSMD) from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020 Comments sought from MoEF&CC(HSMD) on 14.08.2020. Reminder sent to MOEF(HSMD) vide email dated 07.10.2020
117	Shree Mangal Radhika Industries, New Delhi 01/53/8/E/ AM20/S-137/IC	21.12.19	5000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/ Conveyor Belt Scrap/ Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/ Rubber Compound/ Lumps (Cut/ shredded/ press/ baled/ lumps/ sheet/ Rolls	400.00	Comments received from DPIIT OM No. P-47012/3/2020-TSW dated 08.01.2020. Comments sought from MoEF&CC (HSMD) on 30.12.2019. Reminders sent to MoEF&CC (HSMD) 27.08.2020 and 07.10.2020 requesting for furnishing comments.
118	Gravita India Ltd., Jaipur 01/53/8/E/	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI	5040.0	DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020 has sought some information alongwith a valid copy of

	AM20/G-44/IC		code word Rails		'NOC' of MOEF&CC (HSMD) from the firm. The firm has been requested vide email dated 22.08.2020 to furnish reply. MOEF (HSMD) comments are awaited. Reminder sent to MOEF(HSMD) vide email dated 07.10.2020
119	Shital Rubber, Ahmedabad 01/53/8/E/ AM20/S-141/IC	04.01.20	10000 MTS rubber article scraps/ moulded rubber scrap/ conveyor belt scrap/ pairings/ rubberized nylon friction cord/ rubberized steel friction cord/ rubber compound/ lumps cut/ shredded/ press/ baled/ lumps/ sheet/ roll.	850.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 07.01.2020. DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 has sought some information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020 Reminder sent to MOEF(HSMD) vide email dated 07.10.2020 MOEF&CC (HSMD) comments are awaited.
120	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC (HSMD) comments are awaited.
121	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	12265.5	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 has suggested to seek comments from MoEF&CC. Comments also sought from MoEF&CC(HSMD) on 20.05.2020. Reminders sent to MoEF&CC(HSMD) on 15.09.2020 and 07.10.2020. MoEF&CC(HSMD) comments are awaited.

122	Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	864.0	DPIIT vide OM No. P-47012/36/2020-TSW dated 17.08.2020 sought some information from the firm along with a copy of valid 'NOC' of MOEF&CC. The firm has been requested vide email dated 31.08.2020 for furnishing reply. Reply received from firm vide email dated 17.09.2020. Reminder sent to DPIIT on 07.10.2020.
123	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	2700.0 0	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.20. Reminders sent to DPIIT on 22.06.2020 and 07.10.2020 for expediting the comments. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC yet and requested to DGFT to communicate them to apply with all relevant documents in MoEF&CC. The firm vide email dated 03.08.2020 has been requested to apply for the 'NOC' with all relevant documents in MoEF&CC(HSMD). Reminder sent to firm vide email dated 07.10.2020
124	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.7 5	Comments sought from DPIIT & MoEF&CC on 19.03.2020. Reminders sent to DPIIT on 22.06.2020 and 07.10.2020 for expediting the comments. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020 and 07.10.2020 requesting for expediting the comments.
125	Supreme Batteries Pvt. Ltd. Hyderabad 01/53/8/53013/A M21/S-4/IC	07.05.20	(1) 1000 MTs Lead Scrap : Lead Scrap (ISRI code: Radio, Rakes, Rent, Relays, Ropes, Rails and Racks) battery scrap, namely (lead battery plates covered by ISRI code word 'Rails', battery lugs covered by ISRI	6974.4	The noted that 1000 MTs was approved as per recommendations of DPIIT vide OM No. P-29019/6/2020-LEI dated 20.08.2020 in EFC Meeting No. 04/AM-21 dated 28.08.2020. Now, 4767.970 MTs approved as per recommendations of DPIIT vide OM No. P-29019/6/2020-LEI dated 23.09.2020, subject to conditions as imposed by

			code word 'Rakes') (2) 7000 MTs Lead Scrap (Battery Wastes, namely, lead batteries covered by ISRI code word 'Rains')		MOEF&CC(HSMD) in their 'NOC' vide OM No. 23/18/2019 dated 22.03.2019.
	RA, Hyderabad may issue the import authorization to the applicant for import of 4767.970 MT of fully Drained Waste Lead Acid Batteries (Crushed/Broken) from GCA for a proportionate CIF value, subject to the conditions mentioned in the DPIIT OM No. P-29019/6/2020-LEI dated 23.09.2020, subject to conditions as imposed by MOEF&CC (HSMD) in their 'NOC' vide OM No.23/18/2019 dated 22.03.2019, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
126	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres - other cut Rubbers) from Australia.	1400.6 4000	Comments sought from MOEF (HSMD) & DPIIT on 4.7.2020. DPIIT vide OM No.P-47012/59/2020/TSW dated 17.08.2020 has sought some information. The firm furnished reply on 27.08.2020. DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'
127	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/A M21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	11.8	Comments sought from DPIIT on 02.08.2020. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminder sent to firm vide email dated 07.10.2020.
128	Pragati Rubber, Gujarat 01/53/8/53905/A M21/P-19/IC	02.08.20	10000 MT sold used rubber tyre scrap& old used tube scrap with cut/ uncut/ shredded/ baled & pressed/ tripped form/ one cut in beadwire/ single or multiple cut/ shredded & loose form for making crumb rubber.	456.0	Comments sought from MOEF (HSMD) & DPIIT on 12.08.2020. The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/15/2019-TSW dated 26.08.2020. Firm's reply referred to DPIIT vide email dated 07.10.2020 MOEF&CC(HSMD) comments are awaited.

					Reminder sent to MOEF(HSMD) vide email dated 07.10.2020
129	Eric Rubber, Ahmedabad 01/53/8/53932/A M21/E-9/IC	10.08.20	10000 MTs Old used rubber tyre scrap & old used tube scrap with cut/ uncut/ shredded/ baled & pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	456.0	Comments sought from MOEF (HSMD) & DPIIT on 12.08.2020. The firm has been requested on 01.09.2020 to furnish reply to DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. Firm replied vide email dated 04.09.2020. Reminder sent to DPIIT on 07.10.2020 MOEF&CC(HSMD) comments are awaited. Reminder sent to MOEF(HSMD) vide email dated 07.10.2020
130	Nine Seas Rubber India, New Delhi 01/53/8/53984/A M21/N-10/IC	17.08.20	7000 MTs Waste rubber tyres scrap (pressed/baled/ shredded/ multi cuts)	212.8	Approved as recommended by DPIIT vide OM No. P-47012/33/2019-TSW dated 09.10.2020 and in terms of MoEF&CC (HSMD) OM No. 23/52/2018-HSMD dated 22.09.2020. CLA, New Delhi may issue the import authorization to the applicant for import of 3500 MTs of waste rubber tyres scrap (shredded/multi-cuts) (Pressed baled tyres shall not be allowed) for manufacturing of crumb rubber from GCA for a proportionate CIF value, subject to the conditions mentioned in the DPIIT vide OM No. P-47012/33/2019-TSW dated 09.10.2020 and in terms of MoEF&CC (HSMD) OM No. 23/52/2018-HSMD dated 22.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.
131	Shri Balaji Agro Products, Saharanpur, Uttar Pradesh 01/53/8/54060/ AM21/S-79/IC	31.08.20	10000 MTs Crumb Rubber/ Granules mess size finer than 10 mesh and devoid iron/ steel & most of the fibres	348.0	Approved as recommended by DPIIT vide OM No. P-47012/11/2019-TSW dated 19.10.2020 and in terms of MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. RA, Panipat may issue the import authorization to the applicant for import of 4309 MT of crumb rubber/granules having mess size finer than 10 mesh and devoid of iron/steel & most of the fibers for the manufacture of crumb rubber having mesh size 30, 40 and 60 mesh from United Kingdom (GBR) for a proportionate CIF value, subject to the condition mentioned in the DPIIT vide OM No. P-47012/11/2019-TSW dated 19.10.2020, as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Panipat.
132	R S Rubber Solutions, Ludhiana, Punjab 01/53/8/54099/ AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	720.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 10.09.2020. The firm has been requested on 14.10.2020 to provide information as per DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020.

133	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	2343.7	Comments sought from MOEF&CC (HSMD) & DPIIT on 14.09.2020.
134	Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/A M18/R-36/IC	27.12.17	24 Tons Chromium Metal Powder	154.44	The firm has been requested on 19.06.2019 to furnish reply to DPIIT's OM No. P-47012/42/2019-TSW dated 07.06.2019. Reminders have been sent to firm on 05.08.2020, 23.09.2020 and 07.10.2020 requesting for furnishing reply.
135	Centum Electronics Limited, Bangalore 01/53/8/E/AM20/C-45/IC	14.03.20	40 Kgs. of Solder Wire	1.63539	Comments sought from DPIIT on 16.03.2020. The firm has been requested to furnish reply to DPIIT's OM No. P-47012/45/2020-TSW dated 28.04.2020. Reminders have been sent to firm on 04.08.2020, 15.09.2020 and 07.10.2020 requesting to furnish reply.
136	Ceratizit Bengaluru Private Limited, Bangalore, Karnataka 01/53/8/51653/A M21/C-23/IC	27.04.20	(1) 15 Kgs. Argobraz 49H Rod 1.0 MM dia X 500 MM L ISO 17672 (2) 15 kgs. Argobraz 49H rod 0.5MM dia X 500MM L ISO 17672	28.5	Approved as recommended by DPIIT vide OM No. P-47012/78/2020-TSW dated 15.10.2020. RA Bangalore may issue the import authorization to the applicant for import of 18.1 Kgs of "Argobraz 49H Rod" (i.e. import items at Sl. No. 1 and Sl. No. 2 put together) from GBR for a proportionate CIF value, as per DPIIT OM No. P-47012/78/2020-TSW dated 15.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.
137	Mersen India Pvt. Ltd., Bangalore 01/53/8/53889/A M21/M-23/IC	30.07.20	463 Kgs. Silver Powder	318.0	The firm has been requested vide email dated 26.08.2020 to furnish reply to DPIIT OM No. P-47012/40/2020-TSW dated 21.08.2020. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020
138	Viveck Goenka, Navi Mumbai 01/53/8/53906/A M21/V-20/IC	06.08.20	6 Classic Cars as per application	33.2	The case has been approved as per PRC decision (Meeting No.09/AM21 dated 28.08.2020).
139	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/A M21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	30.4	The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminder sent to firm vide email dated 07.10.2020

140	Indian Institute of Sceince Education and Research, Kerala 01/53/8/53992/A m21/I-18/Ic	19.08.20	(1) 20 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diameter X 1/8` Long Sold by thegram (2) 30 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diamter X 1/8` long, sold by thegram.	2.9	Indian Institute of Science Education and Research has been requested vide email dated 22.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in . The firm's reply has been forwarded to DPIIT on 07.10.2020.
141	Indian Institute of Sceince Education and Research, Kerala 01/53/8/53990/A M21/I-17/Ic	19.08.20	1 No. Silver Pellets, Ag.99.99percent pure 1/8` diameter X 1/8` long, 0.050 Kg.	.01	Comments sought from DPIIT on 22.08.2020. DPIIT vide OM No.P-47012/74/2020/TSW dated 04.09.2020 informed that DPIIT is not concerned with the matter.
142	HBL Power Systems Ltd., Telangana 01/53/8/54012/A M21/H-28/IC	20.08.20	2000 Kgs. Cadmium MetalPowder	36.1	Approved as recommended by DPIIT vide OM No. P-47012/82/2020-TSW dated 05.10.2020.
RA Hyderabad may issue the import authorization to the applicant for import of 2000 Kgs. Cadmium Metal Powder from BEL for a CIF value of Rs.3614570/- [EURO (EUR) 39940] as per DPIIT OM No. P-47012/82/2020-TSW dated 05.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
143	The Director, CSIR-NIIST, Kerala 01/53/8/54033/A M21/T-34/IC	24.08.20	(1) 10 Gms Gold Pellets Au. 99.999 Percent Pure 1/8`Diameter X 1/8` Long (2) 25 Gms Copper Pellets Cu 99.999 Pure, 1/4` Diameter X 1/4`Long (3) 25 Gms Silver Pellets Ag99.99 percent Pure 1/8` Diameter X 1/8` Long	1.0	The case was approved on file by Competent Authority. The Committee granted ex-post facto approval.
144	Mittal Pigments Private Limited, Kota 01/53/8/54132/ AM21/M-44/IC	14.09.20	2000 MTs. Lead Scrap as per ISRI Rails 2000 Nos. Lead Scrap as per ISRI Rains 2000 MTs. Lead Scrap as per ISRI Rents	5850.0	Comments sought from DPIIT on 15.09.2020.
145	Pondy Oxides and Chemicals Limited, Kanchipuram 01/53/8/54143/A M21/P-29/IC	16.09.20	6000 MTs Lead Battery Plates covered by ISRI Code word 'Rails'	5224.0	Comments received from MoEF&CC(HSMD) vide letter No. 23-87/2009-HSMD dated 10.09.2020. Comments sought from DPIIT on 16.09.2020. The firm has been requested on 05.10.2020 to furnish reply to DPIIT's OM No. 29019/21/2020-LEI dated 28.09.2020 The firm's reply dated 06.10.2020 has been forwarded to DPIIT on 23.10.2020 requesting for comments.

146	Shree Ponni Lead Alloy Private Limited 01/53/8/54147/A M21/S-89/IC	16.09.20	2000 MTs Battery Scrap (ISRI Code Rains)	1400.0 0000	Comments sought from DPIIT on 17.09.2020.
147	Larsen & Toubro Limited., Kolkatta 01/53/8/54148/A M21/L-14/IC	17.09.20	62 Nos. SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : Strandardbox Base Plate 3500 mm (L) x 2400mm (H) 62 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: Standardbox Top Plate 3500 mm (L) X 1600 mm (H) 186 Nos. SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: spindle element 54 Nos. SBH Double Slide Rail System with accessories : SBH Standard box S600 including All Accessories: PIN 40 x 230 50 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : box connector 444 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : CLIP6,3MM 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Base Plate	363.8	Comments sought from DPIIT on 24.09.2020. The firm has been requested on 05.10.2020 to furnish reply to DPIIT's OM No. P-47012/57/2020-TSW dated 05.10.2020. Comments also sought from M/o P&NG on 24.09.2020.

			3000mm(L) x 2400mm(H) 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Top Plate 3000mm (L) x 1400mm(H) 24 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Spindle Element 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Pin 40x230 16 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Box Connector 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : CLIP6,3MM 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Double Slide Rail RS (5500MM)(L) 40 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Base Plate : 3500mm(L) x 2400mm(H) 20 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories	
--	--	--	--	--

			: Shorting Top Plate 3500mm(L) x 1400mm(H) 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Rolling Strut 11 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Distance Piece (250MM) 176 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Screw Set M30		
148	Arun Match Works, Tamilnadu 01/53/8/54152/ AM21/A-47/IC	18.09.20	2300000 Nos Revenue Stamps	.02	Comments sought from DPIIT on 21.09.2020 The committee decided to examine the case on file
149	Cookson India Pvt. Ltd.,Bangal 01/53/8/54171/ AM21/C-29/IC	22.09.20	12 kgs Conductive Silver Paste 10 kgs Nano Silver Paste 50 kgs Nano Silver Power 20 kgs Silver Neodecanote 28 kgs Silver Flake (AA40717 / AA-4703 / AB5893 / AC-66810 / LM1SA05 / LS305SA05 / M13SA05 / N300SA05)	152.0	Comments sought from DPIIT on 22.09.2020 The committee decided to examine the case on file
150	Tallampally Rubbers Private Limited, Bidar 01/53/8/54796/A M21/T-49/IC	25.9.20	1400 MTs Used rubber tyres scrap	70.000 00	Comments sought from DPIIT on 25.09.2020 The firm vide email dated 12.10.2020 has been requested to furnish reply to DPIIT's OM No. P-47012/38/2020-TSW dated 09.10.2020.
151	Pondy Oxides And Chemicals Ltd.,	28.09.20	4000 MTs. Scrap drained or whole intact Lead covered by	2984.0 0000	Comments sought from DPIIT on 28.09.2020.

	Kanchipuram 01/53/8/54204/A M21/P-30/IC		ISRI code word 'Rains'.		The firm's reply dated 06.10.2020 has been forwarded to DPIIT on 23.10.2020 requesting for comments.
152	Swagata Biswas, Bangalore 01/53/8/54792/A M21/S-95/IC	24.9.20	1 Piece Gemstone	1.9200 0	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them.
153	Godfrey Phillips India Limited, New Delhi 01/53/8/54209/A M21/G-22/IC	28.09.20	2060000 Nos. Tax Stamps	17.4	Comments sought from DPIIT on 05.10.2020.
154	HJM Metals LLP, Ahmedabad 01/53/8/54208/A M21/H-40/IC	28.09.20	500 MTs. Lead Scrap Rails as per ISRI	450.0	Approved as recommended by DPIIT vide OM No. P-29019/23/2020-LEI dated 20.10.2020, subject to compliance of conditions mentioned in the MoEF&CC(HSMD) vide OM No. 23-142/2016-HSMD dated 16.09.2020.
RA, Ahmedabad may issue the import authorization to the applicant for import of 500 MTs Lead Scrap Rails from NGA for a proportionate CIF value, subject to the conditions mentioned in the DPIIT vide OM No. P-29019/23/2020-LEI dated 20.10.2020, subject to compliance of conditions mentioned in the MoEF&CC(HSMD) vide OM No. 23-142/2016-HSMD dated 16.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
155	Nile Limited, Andhra Pradesh 01/53/8/54222/A M21/N-16/IC	29.09.20	(1) 7200 MTs. Battery Scrap, namely the following: lead battery plates covered by ISRI code word 'Rails'; battery lugs covered by ISRI code word 'Rakes' (2) 7200 MTs. Battery Wastes, namely the following: scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains'	12890. 8	Comments sought from DPIIT on 30.09.2020
156	Nine Corporation, Ahmedabad 01/53/8/54236/A M21/N-17/IC	01.10.20	2800 MTs Waste Tyres Scrap and Tubes Scrap (multiple cuts/ shreds/ press baled))	252.00 000	Approved as recommended by DPIIT vide OM No. P-47012/89/2020-TSW dated 19.10.2020 and in terms of MoEF&CC vide letter No. 23-8/2018-HSMD dated 21.09.2020.
RA, Ahmedabad may issue the import authorization to the applicant for import of 2800 MT of waste rubber Tyre Scrap/Tube Scrap (multiple cuts/ shreds/ press baled)) for manufacturing of crumb rubber from GCA for a CIF value of Rs.25200000/- [US Dollars (USD)337801], subject to the conditions mentioned in the DPIIT vide OM No. P-47012/89/2020-TSW dated 19.10.2020 and MoEF&CC vide letter No.23-8/2018-HSMD dated 21.09.2020, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
157	Ametrine Polymers LLP, Gowalia Tank, Mumbai 01/53/8/54241/A M21/A53/IC	02.10.20	10000 MTs Rubbercrumb/granules having mesh size finer than 10 mesh and devoid with iron/steel	380.00 000	Comments sought from DPIIT on 06.10.2020.

			and most of the fibers (made from old and used rubber products/ articles)		
158	Shree Vinayak Enterprise, Ahmedabad 01/53/8/54250/A M21/S-105/IC	03.10.20	11000 MT Waste Rubber Tyre Scrap and Tube Scrap (multiple cuts/ shreds/ press baled))	990.00 000	Approved as recommended by DPIIT vide OM No. P-47012/80/2018-TSW dated 19.10.2020 and in terms of MoEF&CC vide letter No. 23-232/2014-HSMD dated 18.09.2020.
RA, Ahmedabad may issue the import authorization to the applicant for import of 11000 MT of waste rubber tyre scrap/tube scrap (multiple cuts/ shreds/ press baled) for manufacturing of crumb rubber from GCA for a CIF value of Rs.990000000/- [US Dollars (USD)1327077], subject to the conditions mentioned in the DPIIT vide OM No. P-47012/80/2018-TSW dated 19.10.2020 and in terms of MoEF&CC vide letter No. 23-232/2014dated 18.09.2020, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
159	SKVA Rubber Solutions Pvt. Ltd. Worli 01/53/8/54252/A M21/S-106/IC	04.10.20	20000 MTs Rubber Crumb/Granules having mesh finer than 10 mesh devoidwith iron/steel andmost of the fibers.	760.00 000	Comments sought from DPIIT on 06.10.2020. DPIIT vide OM No. P-47014/98/2019- TSW dated 16.10.2020 sought some information. The information is being furnished by the firm.
160	Eswari Global Metal Industries Pvt Ltd. Mangalore,Karnat aka 01/53/8/54253/A M21/E-14/IC	05.10.20	(1)2500 MTs Lead scrap as per ISRI Rains (2)500 MTs Lead scrap as perISRI Rails	2498.6 6000	Comments sought from DPIIT on 06.10.2020. DPIIT vide email dated 16.10.2020 sought some information. The firm has to furnish reply.
Part-5	Ministry of Steel (MoS)				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
161	Barq General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC	02.01.20	50018 MTs Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply. The representative of MoS informed in the meeting that they have sought information from the firm.
162	Dubal International, Mumbai 01/53/8/E/	11.02.20	10000 Kgs Tungsten Scrap	108.0	Comments sought from M/o Steel on 13.02.2020. The committee decided to remind M/o

	AM20/D-46/IC				Steel for expediting comments. Accordingly, reminder sent to M/o Steel vide email dated 16.09.2020.
Part-6 MoEF&CC (O) and D/o C&PC					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
163	Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MoEF&CC (O) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18th September, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Reminders sent to MoEF&CC(O) on 13.08.2020, 16.09.2020 & 28.09.2020 for expediting comments. MoEF&CC (OC) dated 05.10.2020 informed that MoEF&CC vide its OM of even number dated 6.12.2019 has already sent its comments to DGFT w.r.t. the above mentioned application. Reminder sent to C&PC on 16.09.2020.
164	Tagros Chemicals India Private Limited, Cuddalore 01/53/8/E/ AM20/T-54/IC	19.03.20	200 MT of Carbon Tetra Chloride	89.10	Comments received from MOEF&CC (OzoneCell) vide OM No. 11/7/2015-OC dated 01.06.2020. Comments sought from C&PC on 20.03.2020 requesting for expediting comments followed with reminders dated 31.07.2020 & 16.09.2020.
165	Hygiene Fresh, Cochine 01/53/8/53560/A M21/H-2/IC	13.05.20	58512 Nos Hygiene Fresh Airfreshner Refills	29.4	Rejected as not recommended by MSME vide OM No.1(10)/DGFT/2019-EP(Part) dated 14.10.2020 stating that as the purpose of import is trading and the product is available in India sufficiently, the proposal may not be considered. For technical support for the manufacturing of the product, applicant may contact Fragrance & Flavour Development Centre, Kannauj.

166	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/A M21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	935.7	Comments sought from MOEF&CC(OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. Reminder sent to C&PC vide email dated 16.09.2020 C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action.
167	Tagros Chemicals India Private Limited, Chennai 01/53/8/52847/A M21/T-21/IC	21.07.20	765 MTs Carbon Tetra Chloride	349.29 900	Approved as recommended by MOEF&CC(OC) vide OM No. 11/7/2015-OC dated 16.09.2020 and C&PC vide OM No. C-II-17014/17/ 2018-Chem.II (FTS 14147) dated 07.09.2020. RA, Chennai may issue the import authorization to the applicant for import of 765 MTs of Carbon Tetrachloride from all countries (GCA) for a CIF value of Rs. 34929900.00/ {USD 459000}, subject to the conditions mentioned in the C&PC vide OM No. C-II-17014/17/ 2018-Chem.II(FTS 14147) dated 07.09.2020 and MoEF&CC vide OM No. 11/7/2015-OC dated 16.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.
168	BayerVapi Pvt. Ltd., Gujarat 01/53/8/53903/A M21/B-32/IC	31.07.20	100000 Kgs. Carbon Tetrachloride	51.7	Approved as recommended by C&PC vide OM No. C-II-17014/2/2020-Chem.II (FTS: 16631) dated 07.10.2020 and MOEF&CC (OC) vide OM No. 11/7/2015-OC dated 13.10.2020. RA, Mumbai may issue the import authorization to the applicant for import of 100000 Kgs i.e. 100 MTs of Carbon Tetrachloride from France for a CIF value of Rs. 5174800.00/{USD 68000}, subject to the conditions mentioned in the C&PC vide OM No. C-II-17014/2/2020-Chem.II(FTS:16631) dated 07.10.2020 and MOEF&CC(OC) vide OM No. 11/7/2015-OC dated 13.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.
169	Bharat Rasayan Ltd., Gujarat 01/53/8/53718/A M21/B-25/IC	30.06.20	150 MTs Carbon Tetra Chloride	82.0	Comments sought from MOEF&CC(O) &C&PC on 02.07.2020. MoEF&CC(O) vide OM No. 11/7/2015-OC dated 17.07.2020 stated that the firm needs to get register under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of CTC for feedstock use. The same needs to be provided for further processing the case. Further, MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 16.10.2020 has informed that in the meeting dt. 28.08.2020 held with ACM and major users of CTC

					under the chairmanship of Joint Secretary with a view to ascertain the demand-supply position of CTC in Country, wherein decided that (Chemical) pending applications for import of CTC will be cleared based on the ACM recommendation. Ozone cell has also informed that the name of the firm is not in the list of enterprises recommended for import of CTC by ACM upto Quarter July to September, 2020, hence, it is not possible for them to provide comments/views on the application. However, comments from C&PC are still awaited.
170	Hemani Industries Limited, Gujarat 01/53/8/53958/A M21/H-25/IC	13.08.20	700000 Kgs. Carbon Tetra Chloride	328.7	Approved as recommended by C&PC vide OM No. C-II-17014/17/2018-Chem.II (FTS 14147) dated 07.09.2020 and MOEF&CC (OC) vide OM No.11/7/2015-OC dated 05.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 700000 Kgs.(i.e. 700 MTs) of Carbon Tetrachloride from all countries (GCA) for a CIF value of Rs. 32875500.00 /{USD 434000), subject to the conditions mentioned in the C&PC vide OM No. C-II-17014/17/2018-Chem.II (FTS 14147) dated 07.09.2020 and MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 05.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
171	Shree Jaya Laboratories Pvt. Ltd., Telangana 01/53/8/54207/A M21/S-98/IC	28.09.20	30000 Kgs. Chloro Difluoro Methane (Freno Gas / F22 GAS / R22 Gas)	75.0	Comments sought from MOEF&CC (O) on 05.10.2020. Application is under process in MoEF&CC(OC).
172	Heranba Industries Limited, Mumbai 01/53/8/54234/A M21/H-42/IC	01.10.20	300000 Kgs. Carbon Tetra Chloride	156.45 000	Comments sought from MOEF&CC (OC) and C&PC on 01.10.2020. Comments received from C&PC vide OM No. C-II-17014/1/2016-Chem.II (FTS: 10245) dated 19.10.2020.
Part-7 Meity					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
173	Jupiter International Limited, Kolkata 01/53/8/53909/A M21/J-6/ IC	06.08.20	(1) 6000 Kgs. Silver Conductor Paste (Front Side) Metallic Paste (2) 1400 Kg. Silver Conductor Paste (Rear Side)	4167.1 0663	Approved as recommended by DPIIT vide OM No. P-47012/2/2020-TSW dt. 15.10.2020.
RA, Calcutta may issue the import authorization to the applicant for import of (1) 6000 Kgs. Silver Conductor Paste (Front Side) Metallic Paste & (2) 1400 Kg. Silver Conductor Paste (Rear Side) for a CIF value of Rs. 416710663.00 /{USD 5475830) from GCA as per DPIIT OM No. P-47012/2/2020-TSW dt. 15.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Calcutta.					

174	Venkata Sri Balaji Exports, Maddipadu (M), Prakasam 01/53/8/54044/A M21/V-27/IC	26.08.20	126630 Kgs Rough Granite Blocks	22.9	Comments sought from M/o Mines & DPIIT on 28.08.2020. The firm has been requested on 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/80/2020-TSW dated 15.09.2020.
175	Baskaran, Shevapat Salem India 01/53/8/54045/A M21/B-39/IC	26.08.20	14 kgs Semi Finished Products In Silver Wire Round	7.5	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them.
176	Thamilselvan Kalviselvan, Tamil Nadu 01/53/8/54173/A M21/T-47/IC	22.09.20	1 Box Replacement mobile phone	.02	Approved as recommended by MeitY vide OM No. W-47/22/2020-IPHW dated 14.10.2020.
RA, Chennai may issue the import authorization to the applicant for import of 1 Box replacement mobile phone from Singapore for a CIF value of Rs. 25000/- {SGD 500}, subject to the conditions mentioned in the MeitY OM No. W-47/22/2020-IPHW dated 14.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
177	Brandenburg Innovations India Private Limited, Karnataka 01/53/8/54183/A M21/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit (7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor (10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook	3.4	Comments sought from MeitY on 25.09.2020. MeitY vide email A 16.10.2020 stated that they have asked the firm to furnish reply to certain information . Firm's reply is awaited.

		(laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096 (24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. Senirion Sek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1.No. Ultrasonic pest detect sensor (36) 1 No. Electronic item (37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest detect sensor (41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27' Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos. Electronics	
--	--	---	--

			BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfox pcb board (53) 1 No. Micro anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor		
Part-8 Ministry of Mines					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
178	C.T. Group, Kerala 01/53/8/32008/A M19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020 and 16.09.2020 requesting for expediting comments.
179	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019. Reminder sent to M/o Mines & DPIIT on 21.08.2020&16.09.2020.
180	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which

					is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated -nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government. Mail has been sent to Mines Department, Rajasthan for their comments.
181	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs zinc dross	100.0	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments.
182	Rubamin Pvt Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	8875.0	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments.
183	Om Marble Company, Rajkot 01/53/8/53882/A M21/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	1122.6	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. Reminder sent to M/o Mines vide email dated 16.09.2020.
184	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	3.4	Comments sought from M/o Mines & DPIIT on 25.08.2020. The firm vide email dated 09.10.2020 has been requested to furnish reply to DPIIT's OM No. P-47012/76/2020-TSW dated 01.10.2020.
Part-9 D/o. Heavy Industry (DHI)					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
185	Aym Syntex Limited, Dadra and NA. 01/53/8/E/ AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. Comments sought from DHI & M/o Textiles on 16.09.2019 as per DIPP's OM No. P-47012/56/2019-TSW dated 13.08.19.

					DHI vide OM No. 9/83/2020-HE&MT dated 05.10.2020 stated that the request has been examined in consultation with Industry Associations and it is noted that there is sufficient local capacity/manufacturers of steel bobbins namely M/s. Samruddhi Engineering, M/s. Trim Engineers and others. Therefore, M/s. Aym Syntex are requested to contact the local manufacturers for meeting their requirement of steel bobbins. Thus the import of second-hand steel bobbins is not supported as it does not encourage the "Make in India" policy. Reminder sent to M/o Textiles on 16.09.2020.
186	Scania Commercial Vehicles India Private Limited, Kolar, Karnataka. 01/53/8/E/ AM20/S-17/IC	29.03.19	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm was requested vide email dated 03.10.2019 to furnish reply to DHI OM dated 22.07.2019. Reminder sent to firm vide email dated 16.09.2020. DHI vide U.O. dated 01.10.2020 stated that the applicant may not need the import as the firm has not replied to their queries dated 22.07.2019. Hence, the case may be closed from DHI side. Committee decided to close the case as per the recommendation of DHI vide U.O. dated 01.10.2020.
187	Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/ AM20/V-8/IC	28.05.19	2 nos. 059911024GX-Starter, 2 nos. 01J300057EX-CVT, 2 nos. 057130851CX-Pump etc.	1546.64	Comments sought from MOEF&CC& DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments. The Committee decided to send earlier comments in similar case to DHI. Comments from DHI received vide OM dated 08.10.2020. Comments from MOEF&CC are awaited.
188	JWS Steel Ltd, Mumbai 01/53/8/E/	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019.



	AM20/J-24/IC		and accessories		D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept of Space and MeitY 16.09.2020. MeitY vide email dated 16.10.2020 stated that they have asked the firm to furnish reply to certain information. Firm's reply is awaited.
189	Diffusion Engineers Ltd., Nagpur 01/53/8/53856/A M21/D-12/IC	26.07.20	1 No. AS5220 Machine Assembly, 20 PPM Max	7.1	Approved as recommended by DHI vide OM No. 15(10)/Import Cell/ DIFFUSION/2020-HEI dated 05.10.2020. RA, Nagpur may issue the import authorization to the applicant for import of 1 No. AS5220 Machine Assembly, 20 PPM Max from USA for a CIF value of Rs. 710093.00 /{USD 9216}, subject to the conditions mentioned in the DHI OM No. 15(10)/Import Cell/ DIFFUSION/2020-HEI dated 05.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Nagpur.
190	Aira Trex Solutions India Pvt Ltd., Karnataka 01/53/8/54088/A M21/A-43/IC	04.09.20	4 Nos. Worm Gear Box and Hand Wheel 1 No. Worm Gear Box and Hand Wheel	.07	Approved, as recommended by DHI vide OM No. 15(12) Import Cell/ AIRA TREX/ 2020-HEI dated 05.10.2020 stated that the proposal is supported for the import of 5 nos. used Worm gear boxes and hand wheels for a value of US\$ 225.00. RA, Bangalore may issue the import authorization to the applicant for import of 5 Nos. used Worm Gear Boxes and Hand Wheels from Oman for a CIF value of Rs.75.00/- (USD 225.00), subject to the conditions mentioned in the DHI vide OM No. 15(12) Import Cell/AIRA TREX/ 2020-HEI dated 05.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.
Part-10	Ministry of Home Affairs (MHA-PM Division)				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
191	Ananth Technologies Ltd., Hyderabad 01/53/8/E/ AM20/A-72/IC	01.10.19	(1) 1 No. PK-01 Collimator Sight (2) 1 No. DNS-1 Day and night vision sight (3) 1 No. NV/S-18 MM Night Vision Sight (4) 1 No. PK-06 Collimator Sight (5) 1 No. RS-Holographic Sight (6) 1 No. RS-M Reflex Collimator Sight.	4.4	MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that comments have been sought from BSF on QR of these items on 11.08.2020. Reminder has also been sent by MHA to BSF on 18.09.2020. Comments from BSF are still awaited.
192	Newtech Design Technologies Pvt. Ltd., New Delhi 01/53/8/E/	10.02.20	4 Nos. Bolawrap Model: 100.1 108 Nos Bola Wrap Cartridge	5.6	Comments sought from MHA (PM Divn.) on 20.01.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020

	AM20/N-36/IC		1 No. Kydex Holster-Dual Retention Holster W/PLM 4 Nos Bola Wrap 100: Kitted Belt Clip Rev-1		stated that the proposal will be placed before the Committee in the meeting to be held on 21.10.2020.
193	Kapri Crop, Mumbai 01/53/8/56642/A M20/K-4/IC	15.02.20	450 Nos. Cartridges (Model No. ABL2000) (Part No. 3476-2000). (2) 9 Nos. Disruptor With Dearmer Complete Kit 3340-1150 Including Standard Accessories.	68.380 20	Comments sought from MHA (PM Divn.) 24.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 informed that Supply Order and Form ANF-1 have been sought from Home Deptt., Govt. of Maharashtra and firm respectively vide MHA's letter dated 17.07.2020. Reminder issued to them on 18.09.2020 by MHA. The reply is still awaited.
194	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate.
195	A&S Creations, New Delhi 01/53/8/E/ AM20/A-128/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Approved as recommended by Police Modernization Division, MHA vide OM No. IV-20011/09/2020 dated 17.06.2020. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1(Vol.2) dated 06.10.2020 stated that the import of Night Vision Devices (10 nos.) by M/s. A&S Creations, New Delhi is for the use by the Gujarat State Police Department and, therefore, the Wildlife Division, MoEF&CC does not have any comments, as such, on this proposal.
CLA, New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Yukon Night Vision Binocular 3x42 Tracker for Gujarat Police from LTU for a CIF value of Rs.50942/-[EURO (EUR) 653.10], subject to the conditions mentioned in the MHA vide OM No. IV-20011/09/2020 dated 17.06.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
196	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that End user certificate,

	M21/S-6/IC				Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder issued to them by MHA(PM Divn.) on 18.09.2020. The reply is still awaited.
197	Jyoti Foto Emporium, Hyderabad 01/53/8/53629/A M21/J-2/IC	12.06.20	6 Nos Night vision Binoculars	1.0	Comments sought from MHA (PM Divn.) 16.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that End user certificate, Form ANF-1 and clarification on Qty. of item have been sought from Home Deptt., Govt. of Telangana vide letter dated 10.07.2020. Reminder issued to them by MHA(PM Divn.) on 16.09.2020. The reply is still awaited.
198	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them by MHA(PM Divn.) on 18.09.2020. The reply is still awaited.
199	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.853 25	Comments sought from MHA (PM Divn.) & DRDO on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminder issued to them by MHA(PM Divn.) on 18.09.2020. The reply is still awaited. Comments are

					also awaited from DRDO.
200	Dinex India Pvt. Ltd., Dehradun 01/53/8/53890/A M21/D-13/IC	30.07.20	150 Set Parts of 6 Round Multi Launcher	59.0	The case was examined on file and approved. Letter has been sent on 21.10.2020 to the firm and the CLA, Delhi. The Committee granted ex-post-facto Approval
201	R F Engineers Pvt. Ltd., Delhi 01/53/8/53930/A M21/R-11/IC	10.08.20	(i) 2 Sets G12 Bag pack, mobile Geolocator System GSM/ UMTS/ LTE SOR BTS (QTY 1) power supply with battery & charger includes transport cases- verints G12 Bag pack controller console (tablet) panasonic toughpad FZ-G1 or Equivalent. (ii) 2 set G12S, Vehicular mobile Locator System with 1. GSM/UTMS/LTE SOR BTS 2. LTE-TDD BTS 3. SOR Power Amplifier Embedded 4. GPS Antenna and RF Cable of 2m 5. Homing Device for locating target phone based for GSM/UMTS/LTE Silent call 6. Omni Antenna Laird 4G/3G Multi band Antenna or Equivalent 7. Directional Antenna Comilent CP 11300 OR Equivalent 8. G12 Bag Pack, Mobile Geolocator System GSM/UMTS/ LTE SOR BTS	966.47	Comments sought from MOEF&CC(WL) on 12.08.2020 and again on 16.09.2020. Comments sought from MHA (PM Divn.) on 04.09.2020. MHA vide UO Note No. IV-20011/27/ 2020-Prov-I/843 dated 20.10.2020 informed name and quantity of the items to be imported are different as per form ANF- 2M, Supply order, end user certificate and clarification furnished by IB and requested to depute an officer well conversant to the subject matter to discuss the issue on 21.10.2020 so that the proposal could be finalized before placing the Committee in the meeting for issuing 'NOC'.
202	AudoViso Pvt. Ltd., New Delhi 01/53/8/53955/A M21/A-33/IC	13.08.20	36 Nos. Infra Red Pointer (Otal-Classic Class 1 P/N: 19217)	16.8	Approved as recommended by MHA (PM Divn.) vide OM No. IV-20011/23/2020- Prov-I/842 dated 20.10.2020.

CLA, New Delhimay issue the import authorization to the applicant for import of 36 Nos. Infra Red Pointer from USA for a CIF value of Rs.1685908/-(USD22183), subject to the conditions mentioned in the MHA (PM Division) vide OM No. IV-20011/23/2020-Prov-I/842 dated 20.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
Part-11	Defence Research & Development Organisation (DRDO)				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
203	Larsen & Turbo Ltd, Mumbai 01/53/8/E/ AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmisson for warranty support powerpack-part no 60350010, engine-part no 60351000, transmission-part no 60357000	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20. Reminder sent to firm vide email dated 16.09.2020
204	Bharat Electronics Ltd, Bangalore 01/53/8/53631/A M21/B-13/IC	12.06.20	(i) 536.860- Gms V99 Brazing Strip (41-96789) (ii) 8317.000- Gms Palcusil Brzing Wire (41-97431)	157.6	Approved as recommended by DRDO vide email dated 04.09.2020.
RA, Bangalore may issue the import authorization to the applicant for import of (i) 536.860- Gms V99 Brazing Strip (41-96789)&(ii) 8317.000- Gms Palcusil Brzing Wire (41-97431) from USA for a CIF value of Rs.15767819/- (US Dollars 196434.77) as recommended by DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
205	Bharat Electronics Ltd., Bangalore 01/53/8/53632/A M21/B-14/IC	12.06.20	(1) 5.387 Kgs. Brazing Wire 41-96790 (2) 3066 Gms. Brazing Wire Ag 68 (41-97432) (3) 171490 Gms. Cusi Ag/Cu-72/28 (41-97432) (4) 25852 Gms. Brazing Alloy Nicusil (41-97432) (5) 3.992 Kgs. Brazing Wire Ag 90P Pd 10 V(41-97432)	223.1	Approved as recommended by DRDO vide email dated 04.09.2020.
RA, Bangalore may issue the import authorization to the applicant for import of (1) 5.387 Kgs. Brazing Wire 41-96790, (2) 3066 Gms. Brazing Wire Ag 68 (41-97432), (3) 171490 Gms. Cusi Ag/Cu-72/28 (41-97432), (4) 25852 Gms. Brazing Alloy Nicusil (41-97432) and (5) 3.992 Kgs. Brazing Wire Ag 90P Pd 10 V(41-97432) from DEU for a CIF value of Rs.22315143/-[EURO 246249.65]as recommended by DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
206	UAV Systems Private Limited, Kolkata. 01/53/8/E/	31.05.19	22 Nos. of Parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from

	AM20/U-2/IC				MEA and DDP. Comments sought from MEA and DDP on 12.07.19. Reminder sent to MEA & DDP vide email dated 16.09.2020
207	Whiteback Aviation, New Delhi 01/53/8/E/ AM20/W-9/IC	05.11.19	1 Nos Kit assembly, rocket, in-line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s).
208	Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/ AM20/A-90/IC	15.11.19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019. Reminder sent to DDP vide email dated 16.09.2020
209	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-27/IC	28.11.19	1 No. Night Vision Device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited. Reminder sent to DDP vide email dated 16.09.2020
210	Micron Instruments Private Limited 01/53/8/E/AM20/ M-74/IC	10.02.20	1 No. Fin Assembly Device (Assemblage Ailettes) MF00815FZ	5.0000 0	Approved as recommended by DRDO vide email dated 15.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of items as per ANF-2M from Belgium for a CIF value of Rs. 500000/- (EURO 6250), subject to the conditions mentioned by DRDO vide email dated 15.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
211	BF Elbit Advanced Systems Private Limited, Pune 01/53/8/53742/A M21/B-27/IC	02.07.20	1 Set Cardom 120 mm Mortar consisting of Barrel / Tripod Stand / Sighting System / Travel Assist	323.61 000	Comments sought from DRDO on 08.10.2020. DRDO informed in the meeting that the matter is under examination in DRDO.



			wheel base from Israel (ISR).		
212	DefTech & GreenIndia Pvt Ltd., Jodhpur 01/53/8/54139/A M21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	5.6	Comments sought from DRDO on 16.09.2020. DRDO informed in the meeting that the matter has been referred to DDP (Ms. Urmila Rawat).
Part-12	Ministry of Petroleum & Natural Gas (M/o P&NG)				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
213	Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/ AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	M/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 sought some clarification from the firm. Reminders sent to the firm on 27.08.2020 and 15.09.2020 requesting for furnishing reply. Committee decided to remind the firm again.
214	PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/ AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 02.08.2019 followed with reminders dated 20.02.2020, 26.05.2020, 25.8.2020 and 15.09.2020. Technical specification of the item received from the firm via email dated 24.09.2020. Committee decided to forward the specification to P&NG accordingly, it has been forwarded to P&NG for comments.
215	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020.

216	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 13.09.2019. Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/PPAC are awaited.
217	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 13.09.2019. Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/PPAC are awaited
218	Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTs Superior Kerosene Oil (SKO)	57.1	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020. M/o P&NG informed in EFC meeting that the case is under examination.
219	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC (HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
220	Brenntag Ingredients (India) Pvt Ltd.,	10.10.19	24960 Kgs Isopar L Fluid	26.8	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 06.11.2019.

	Mumbai 01/53/8/E/ AM20/B-31/IC				Reminders sent to firm on 02.09.2020, 23.09.2020 and 14.10.2020 requesting for furnishing reply.
221	SI Group-India Pvt Ltd., Mumbai 01/53/8/E/ AM20/S-105/IC	15.10.19	4000 MTS Di Isobutylene DIB	3477.6	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 31.10.2019. Firm's reply was referred to M/o P&NG on 14.07.2020. P&NG vide email dated 01.09.2020 has again requested complete technical specification of the product to be imported by the firm. Email sent on 17.09.2020 to firm with request to furnish complete technical specification of the import item. Reminder sent to firm vide email dated 14.10.2020.
222	Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/ AM20/S-116/IC	02.11.19	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Reminders sent to firm on 24.12.2019 and 17.09.2020. The Committee decided to send reminder to firm.
223	Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/ AM20/S-124/IC	27.11.19	174 MTs Mix Hydrocarbon Solvent	91.8	Technical specification of the item was sought from firm vide OM dated 02.01.2020. Reminders sent to firm on 20.02.2020 and 26.05.2020. Reply received from firm vide email dated 05.09.2020 has been forwarded to P&NG on 08.09.2020. P&NG vide email dated 11.09.2020 sought some additional information from the firm. Accordingly, the firm has been requested on 15.09.2020 to furnish reply. Reminder sent to firm vide email dated 14.10.2020
224	JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTs. Solvent 125/240 (Petroleum Hydrocarbon Solent)	100.4	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply.

					The Committee decided to send reminder to firm. Reminder sent to firm vide email dated 14.10.2020
225	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT of SOL-Anysol S 60 inclusive HUB - 100000900	4794	Technical specifications of the item have been referred to M/o P&NG on 26.08.2020. Reminders sent to firm vide email dated 17.09.2020 and 14.10.2020.
226	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-92/IC	12.03.20	2000 MTs of SOL-FARASOL - A-100000877	1307.7 0	Technical specifications of the item have been referred to M/o P&NG on 11.08.2020 and again on 26.08.2020. Reminders sent to firm vide email dated 17.09.2020 and 14.10.2020.
227	Raj Petro Specialties Pvt. Ltd., Mumbai 01/53/8/E/ AM20/R-94/IC	17.3.20	140 MT of Sol-Anysol D 60 Inclusive of HUB- 100000900	114.34	M/o P&NG vide OM No. P-12019(11)/16/2020-Sup./(P-33691) dated 26.05.2020 has requested for technical specifications of the item to be imported by the firm. Accordingly, a letter was sent to firm requesting for technical specifications on 24.06.2020 followed with reminders dated 02.09.2020 and 14.10.2020.
228	Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/ AM20/P-78/IC	18.03.20	15000 MT of Petroleum Hydrocarbon Solvent 125/240	7020.0 0	Comments sought from M/o P&NG on 19.03.2020 and again on 24.06.2020. M/o P&NG vide OM No. P-12019(11)/49/2019-Sup./(E-35140) dated 04.09.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 15.09.2020 to furnish complete technical specification for the item being imported. Firm's reply was received vide email dated 25.09.2020 and was referred to M/o P&NG vide email dated 14.10.2020. M/o P&NG vide email dated 20.10.2020 informed that the e-mail dated 14/10/2020 relating to furnishing technical specification of the product to be imported. They also informed that PPAC again requested to M/o P&NG for complete technical specification of the item, So they again requested to provide complete technical specification of the product from supplier. Accordingly, the firm has been requested on 20.10.2020 to furnish reply.
229	Michelin India	08.05.20	150 MTs.	115.0	Comments sought from M/o P&NG on

	Pvt Ltd., Chennai 01/53/8/53326/A M21/M-20/IC		Exxsol TM DSP 100/160		28.07.2020.
230	KLJ Plasticizers Limited, New Delhi 01/53/8/53684/A M21/K-6/IC	24.06.20	3000 MTs Heavy cut Methyl Ester CE-1875	1720.1	Recommended as per P&NG OM No. P-12019(11)/50/2019-Sup./(E-35373) dated 06.10.2020 subject to further approval of the Competent Authority.
231	Rishab Trading Company, Bangalore 01/53/8/53694/A M21/R-4/IC	24.06.20	2000 MTS Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	Technical specifications received from firm vide email dated 05.09.2020 has been forwarded to P&NG vide email dated 17.09.2020 and 13.10.2020. M/o P&NG informed in the EFC meeting that the matter is under examination with them.
232	Raymond Ltd., Mumbai 01/53/8/53706/A M21/R-5/IC	26.06.20	(1) 5110 Ltr. Motor Sport 100 (MS 100) 54 GL (2) 1890 Ltr. Motor Sport 109 (MS 109) 5 GL	22.174 40	Technical specifications have been sent to M/o P&NG on 17.09.2020. M/o P&NG informed that the case is under examination. M/o P&NG informed that comments sought from IOCL & BPCL on 25.09.2020. M/o P&NG informed in the EFC meeting that they have requirement of Technical Specification for supplier note write up.
233	Gujarat Fluoro Chemicals Ltd., Bharuch, Gujarat 01/53/8/53767/A M21/G-7/IC	07.07.20	5000 Kgs Carbon Powder IMP	10.2	M/o P&NG vide email dated 10.08.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 02.09.2020 to furnish technical specifications. Reminders sent to firm vide email dated 23.09.2020 and 14.10.2020.
234	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/ IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	5.2636 0 (7.860 56.67 as revised by firm vide email dt.18.0 8.2020)	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments.

235	Sunshield Chemicals Limited., Maharashtra 01/53/8/53915/ AM21/S-53/IC	07.08.20	150 MTs Spirdane D40	86.7	Comments sought from M/o P&NG on 02.09.2020. The Committee decided to remind the firm for technical specifications. Complete technical specifications sought from firm vide email dated 14.10.2020. Committee decided to remind the firm again.
236	Aroma Organics Limited 01/53/8/53916/A M21/A-26/IC	07.08.20	60 MTs ISD DSOL 80 (ISU CHEM)	38.582 70	Comments sought from M/o P&NG on 14.09.2020. Technical specifications received from firm vide email dated 16.09.2020. The same have been referred to M/o P&NG vide email dated 14.10.2020. Committee decided to remind the firm again.
237	Tata Motors Ltd., Gujarat 01/53/8/53949/A M21/T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline)	1.7	Technical specifications have been referred to M/o P&NG on 25.08.2020. M/o P&NG informed in the EFC meeting that the matter is under examination with them.
238	Tata Motors Limited, Rudrapur, Uttarakhand 01/53/8/54020/A M21/T-31/IC	21.08.20	(i) 153 Kgs. CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline) (ii) 344 Kgs. Diesel, Euro-6 CERT Fuel B7	1.7238 893	Technical specifications have been referred to M/o P&NG on 23.09.2020. Reminder sent to M/o P&NG vide email dated 14.10.2020 M/o P&NG informed in the EFC meeting that the matter is under examination with them.
239	PPG Asian Paints Pvt. Ltd., Mumbai 01/53/8/54030/A M21/P-27/IC	24.08.20	(1) 5041 MTs. V M and P Exempt Naptha (2) 15120 MTs. SBP3 Naptha Light (3) 7852 Mts. SBP 6 NapthaHeavy	38.0	M/o P&NG vide OM dated 12.10.2020 informed that as per DGFT's notification no. 51/2015-20 dt. 18.03.2020 restricted items , V M AND EXEMPT NAPTHA SBP 3 NAPHA LIGHT, SBP 6 NAPTHA HEAVY with ITC HS code 27101221 and 27101220 is "free". Hence, they have no comments to offer in the matter.
240	Fev India Pvt. Ltd., New Delhi 01/53/8/54055/A m21/F-14/Ic	28.08.20	(i) 11000 ltr. Gasoline - Gasoline Euro IV, CEC-RF-02- 03 10000 ltr Gasoline - Gasoline Euro V,	304.12 200	Recommended as per M/o P&NG vide OM No.P-12019(11)/53/2020-Sup./(E-35390) dated 20.10.2020, subject to further approval by the Competent Authority.

			CEC RF-02-08 E5 18000 ltr Diesel - Diesel Euro IV, CEC -RF-06- 03 17000 ltr DIEsel - Diesel Test Fuel EPA 86. 113-07 2D 15600 ltr Diesel - Diesel Euro VI, Cert Fuel B7 4600 ltr Gasoline - Gasoline ULG RON95-E10 4600 ltr Diesel - Diesel Euro III, CEC- RF-06- 99 4500 ltr Diesel - Diesel Euro II, CEC- RF-03- A-84 10000 ltr Gasoline - Gasoline Euro VI, E-10 6000 ltr Gasoline - Gasoline RON 87, Essence SPB E-E-004		
241	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/54059/ AM21/F-15/IC	30.08.20	(1) 150000 ltr FPW.55520/01 - Diesel, EN590B7 (2) 303000 ltr FPW.55509- Gasoline EN228, E10, Summer	1099.3	Comments sought from M/o P&NG on 31.08.2020 M/o P&NG informed that the comments are awaited from IOCL/BPCL.

242	India Yamaha Motor Private Limited., Tamil Nadu 01/53/8/54119/A M21/I-22/IC	12.09.20	1000 ltr CEC RF-02-08 (Euro V Reference Gasoline Fuel)	2.4	Comments sought from M/o P&NG on 14.09.2020. M/o P&NG informed that the comments are awaited from IOCL/BPCL.
243	Pon Pure Chemical India Private Limited, Chennai 01/53/8/54135/ AM21/P-28/IC	15.09.20	2000 MTS EXXSOL D40	1176.1	Comments sought from M/o P&NG on 15.09.2020. M/o P&NG have informed in the EFC meeting that this matter is under examination.
244	Tata Motors Limited, Maharashtra 01/53/8/54160/A M21/T-45/IC	19.09.20	172 Kgs Diesel, Euro-6 Cert Fuel B7 153 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline)	1.8	Recommended as per P&NG OM No. P-12019 (11)/51/2020-Sup./(E-35272) dated 08.10.2020, subject to further approval by the Competent Authority.
245	Fuchs Lubricants (India) Pvt. Ltd., Maharashtra 01/53/8/54154/A M21/F-18/IC	19.09.20	7 Nos Anticorit VCI FE 310 IP 20L PLA (material 600644772) 39 Nos Anticorit LRC 123 V 205L (material 600644857) 11 Nos Anticorit VCI UNI O 40 20L PLA (material 600669799) 17 Nos Anticorit VCI UNI O 40 205L NUA (material 600669805) 27 Nos Anticorit DFW 8101 205L MET (material 600761233) 70 Nos Anticorit DFW 7101 205L MET (material 600761837)	71.1	Comments sought from M/o P&NG on 21.09.2020 M/o P&NG have informed in the EFC meeting that this matter is under examination with them.



			7 Nos Anticorit DFO 7101 20L MET (material 600807030) 11 Nos Anticorit DFW 7101 20L PLA (material 600807191) 11 Nos Anticorit DFW 8101 20L NUA (material 600807214) 26 Nos Renoform UBO 377/9 205L MET (material 601118135) 49 Nos Renoform UBO 377/13 20- LGEBINDE (material 601118258) 9 Nos Anticorit DFO 9301 205L MET (material 600761967) 2 Nos Anticorit DFO 9301 20L NUA (material 600807139)		
246	Shell India Markets Private Limited., Bangalore 01/53/8/54170/A M21/S-92/IC	21.09.20	(1) 0.010 ltr Fuel Oil (2) 0.010 ltr Diesel (3) 0.010 ltr Gas Oil (4) 0.010ltr Vacuum Residue.	.03460	Comments sought from M/o P&NG on 22.09.2020. Technical specification submitted by the firm has been forwarded to P&NG vide e- mail dt. 18.10.2020.
247	Total Oil India Pvt. Ltd., Andheri East, Maharashtra 01/53/8/54784/A M21/T-48/IC	23.09.20	(1) 100 MTs SOLANE 100 - 155 K (2) 200 MTs SOLANE 80- 110 (3) 400 MTs LUBRILAM	443.40 780	Comments sought from M/o P&NG on 25.09.2020. M/o P&NG has informed in the EFC meeting that the comments from PPAC is still awaited.

			S31 L		
Part-13	DoT				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
248	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been videinformed the same on 15.10.2020 .
249	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the equipment proposed to be imported by the firm.
250	Revogue, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control	7.1	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020.

			and packing box is 640 grams		
251	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	3.0	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide OM dt. 15.10.2020 has informed that the matter is under process with them.
252	Vedanta Ltd, Mumbai 01/53/8/E/ AM20/V-52/IC	27.02.20	01 No. One X-Band Radar (4KW RF-Module) (Gem Elettronica) Model Su82-12) Antenna	2.7181 120	Approved as comments of DOT vide OM No. R-11020/05/2016-PP dt. 24.07.2020 read with comments of WPC wing (RILO), DoT, Mumbai vide OM No. IMPORT-286/2020/RLO (WR) dt. 08.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 01 No. One X-Band Radar (4KW RF-Module) (Gem Elettronica) Model Su82-12) Antenna from ITA for a CIF value of Rs. 271811.20 / 3364.00 - EURO (EUR) subject to the conditions mentioned in the DOT vide OM No. R-11020/05/2016-PP dt. 24.07.2020 and WPC wing (RILO) Mumbai vide OM No. IMPORT-286/2020/RLO (WR) dt.08.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
253	Hensoldt Pvt. Ltd., Bengaluru 01/53/8/53615/A M21/H-6/IC	09.06.20	1 No. Spexer 360 Radome - Part No SXV-A1-10 (Incudes Sharp Eye SxV Radar transceiver, Ethenet Composite cable and Installation kit	97.944 01	Approved as recommended by DOT vide OM No. R-11020/05/2016-PP dt. 24.07.2020 and DDP vide OM No. cooo4/22/2020-D(EPC)SI.No.15 dt.09.09.2020
RA, Bangalore may issue the import authorization to the applicant for import of 1 No. Spexer 360 Radome - Part No SXV-A1-10 (Incudes Sharp Eye SxV Radar transceiver, Ethenet Composite cable and Installation kit from GBR for a CIF value of Rs. 9794401.00 / 101549.00 - Pound Sterling (GBP) subject to the conditions mentioned in the DOT vide OM No. R-11020/05/2016-PP dt. 24.07.2020 and DDP vide OM No. cooo4/22/2020-D(EPC)SI.No.15 dt.09.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
254	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license

					from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing is still awaited.
255	Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/A M21/V-21/IC	10.08.20	1 No. Nox Sensor	.07	Comments sought from DOT on 02.09.2020 and again on 05.10.2020. DOT vide OM dt. 15.10.2020 has informed that the matter is under process with them.
256	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/A M21/G-21/IC	24.09.20	85 Nos. GPN#7200309 0-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	34.873 0120	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC(HS) Code 85489000 does not come under preview of DGCA and returned the application. DOT vide OM dt. 15.10.2020 has informed that the matter is under process with them.
257	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RP A/ Drones from China	.08000	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Committee decided to send an e-mail to DoT again.
Part-14	Directorate General of Civil Aviation (DGCA)				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
258	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
259	Kavita Bhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.

			parts, frames, wires, other items, batteries, etc		
260	Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
261	Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020.
262	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020. Reminder sent to DGCA vide email dated 17.09.2020.
263	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/ AM20/G-52/IC	30.01.20	1 Nos Drone	11.7	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT.
264	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/ AM20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020.

265	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/A M21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	14998. 0	Comments sought from DGCA on 18.07.2020.
266	Interglobe Aviation Ltd., New Delhi 01/53/8/53937/A M21/I-12/IC	11.08.20	(i) 1 No. Radar RCVR XCVR (Part No. 7021450-601) (ii) 1 No. VHF COMM XCVR (Part No: 822-1468- 190) (iii) 1 No. T3CAS (Part No.9005000- 11101) (iv) 1 No. ATC Transponder (Part No:9006000- 55000)	200.1	Approved in terms of DGCA letter No. 5- 1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub- regional office for necessary support.
CLA, New Delhi may issue the import authorization to the applicant for import of aircraft parts as per ANF-2M from GCA for a CIF value of Rs.20011071.60 [EURO 222345.24] subject to the conditions mentioned in the DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
267	Interglobe Aviation Ltd., New Delhi 01/53/8/53939/A M21/I-13/IC	11.08.20	(i) 1 No. Multi Mode Receiver (MMR) (Part No:69002602- 0201) (ii) 1 No. GPS Antenna (Part No: 071- 50029-5510) (iii) 1 No.Receiver ADF-900 (Part No: 822-0299- 020) (iv) 1 No. Interrogator DME2100 (PartNo: 822- 2325-020) (v) 1 No. HF- Antenna Coupler	755.5	Approved in terms of DGCA letter No. 5- 1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub- regional office for necessary support.

		(PartNo: 822-0987-003) (vi) 1 No. Receiver Navigation VOR- 900 (PartNo: 822-0297-020) (vii) 1 No. Multi Mode Receiver GLU925 (Part No: 822-1821-430) (viii) 1 No. GPS Antenna (Part No: 822-2033-001) (ix) 1 No. Radio AltimeterTransceiver (Part No: 066-50007-0432) (x) 1 No. Fixed ELT (PartNo: 51090130-2) (xi) 1 No. Global Navigation Air Data (Part No:465020-0303-0316) (xii) 1 No. ATC Transponder TRA-100 B (MOD7) (Part No: 066-01212-0102) (xiii) 25 Nos. Emergency Locator Transmitter (ELT) (Part No: 51090368-1) (xiv) 25 Nos. Fixed ELT (PartNo: 51090130-2) (xv) 25 Nos. AIM2 (Part No: 51090136-1)		
--	--	---	--	--

CLA, New Delhi may issue the import authorization to the applicant for import of aircraft parts as per ANF-2M from GCA for a CIF value of Rs.75553282.35 [US Dollars (USD) 944416.03] subject to the conditions mentioned in the DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
268	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. The application is sent to DOT again on 05.10.2020 as requested by them.
269	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	.02	Comments sought from DGCA & DoT on 10.09.2020.
270	Interglobe Aviation Limited, New Delhi 01/53/8/54100/ AM21/I-21/IC	08.09.20	3 Nos Antenna Radiator Xband (Part No: 622-5137601) 2 Nos Receiver Navigationvor -900 (Part No: 8220297-020) 3 Nos Receiver ADF-900 (Part No: 822-0299-020) 2 Nos HF-Antenna Coupler (Part No: 822-0987-003) 3 Nos Receiver/Transmitter HF-HFS-900D (Part No: 822-0990-003) 3 Nos WXR TXR Multi Threat (Part No: 822-1710-411) 2 Nos VHF/Comm.T ransceiver (Part No: 822-1287-121) 2 Nos Weather Radar Transceiver (Part No: 822-1710-214)	4625.9	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.

		2 Nos Multi Mode Receiver GLU925 (Part No: 8221821- 430) 2 Nos GPS Antenna (Part No: 822-2033- 001) 3 Nos Interrogator- DME 2100 (Part No: 822- 2325-020) 2 Nos MVDR Comm. Transc eiver (Part No: 822-2763-020) 5 Nos ATC Transponder TRA100 B(MOD7) (Part No: 066- 01212-0102) 3 Nos ATC Mode S Transponder (Part No. 066- 01212-0101) 2 Nos Radio Altimeter Transceiver (Part No. 066- 50007-0432) 3 Nos Fixed ELT (Part No: 51090130-2) 3 Nos AIM2 (Part No: 510901361) 3 Nos Emergency Locator Transmitter (ELT) (Part No. 51090368- 1) 2 Nos TCAS II Computer (Part No. 940- 0351-006) 3 Nos Adiru (Part No. HG2030AE43) 3 Nos Adiru-		
--	--	--	--	--

			Air Data and in (Part No. HG2030BE04) 3 Nos Radio Management Panel (Part No: C12848CB01) 2 Nos Radio Altimeter Transceiver (Part No: 9599-607-14943) 3 Nos ATC/TCAS Control Unit (Part No: C12404AB02) 2 Nos Programming Dongle (Part No: S1820514-01) 3 Nos CMPT-T2CAS (Part No: 9000000-11414) 2 Nos ELT-Emergency Locator (Part No: S1823502-05) 3 Nos Emergency Transmitter (Part No: S1821502-02) 2 Nos WXR Dual Control Panel Multi Threat (Part No: 622-5130-830) 1 Nos Weather Radar Antenna Mount (Part No: 622-5135-821)		
	CLA, New Delhi may issue the import authorization to the applicant for import of aircraft parts as per ANF-2M from GCA for a CIF value of Rs.462592342.30 [US Dollars (USD) 5782404.28] subject to the conditions mentioned in the DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
Part-15	Department of Biotechnology				

S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
271	Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/ AM20/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA	9.2	Approved as recommended by D/o Biotechnology vide email dated 01.10.2020.
RA, Hyderabad may issue the import authorization to the applicant for import of 2000 Vials of Insects Drosophila melanogaster from USA for a proportionate CIF value subject to the conditions mentioned in the D/o Biotechnology vide email dated 01.10.2020Sl.No.1 dt.01.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
272	Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/ AM20/D-37/IC	17.12.19	650 VLS Insects Drosophila Melanogaster for basic research activities from FLY ORF, University of Zurich, Switzerland	2.7	Approved as recommended by D/o Biotechnology vide email dated 01.10.2020.
RA, Hyderabad may issue the import authorization to the applicant for import of 650 Vials of Insects Drosophila melanogaster from CHE for a CIF value of Rs. 279153.00 [3780.00 - Swiss Franc (CHF)] subject to the conditions mentioned in the D/o Biotechnology vide email dated 01.10.2020Sl.No.2 dt.01.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
273	Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/ AM2/D-38/IC	17.12.19	250 VLS Insects Drosophila Melanogaster for basic Research activities from Vienna Drosophila Research Center, Australia	2.5	Approved as recommended by D/o Biotechnology vide email dated 01.10.2020.
RA, Hyderabad may issue the import authorization to the applicant for import of 250 Vials of Insects Drosophila melanogaster from AUTfor a CIF value of Rs.259772.00 [3215.00 - EURO (EUR)] subject to the conditions mentioned in the D/o Biotechnology vide email dated 01.10.2020Sl.No.3 dt.01.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
274	Deepa Balasubramanian, Tata Institute Fundamental	17.12.19	500 VLS Insects Drosophila Melanogaster	.08	Approved as recommended by D/o Biotechnology vide email dated 01.10.2020.

	Research, Hyderabad 01/53/8/E/ AM20/D-39/IC		for basic Research activities from Kyoto Stock Center, Kyoto Institute of Technology.		
	RA, Hyderabad may issue the import authorization to the applicant for import of 250 Vials of Insects Drosophila melanogaster from JPN for a proportionate CIF value subject to the conditions mentioned in the D/o Biotechnology vide email dated 01.10.2020Sl.No.4 dt.01.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
275	IISER, Pune 01/53/8/E/ AM20/I-56/IC	12.02.20	1000 Nos. Drosophilla (Promase fly) lines	3.2525 5	Approved as recommended by D/o Biotechnology vide email dated 01.10.2020.
	RA, Pune may issue the import authorization to the applicant for import of 1000 Nos Drosophilla (Promase fly) lines from USA for a CIF value of Rs. 325255.00 [4560.70 - US Dollars (USD)] subject to the conditions mentioned in the D/o Biotechnology vide email dated 01.10.2020Sl.No.6 dt.01.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.				
276	Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/A M21/T-4/IC	13.05.20	100 VLS Drosophila Melanogaster para mutants	2.2	D/o Biotechnology vide email dated 01.10.2020 informed that the comments will be shared shortly.
277	National Centre For Biological Sciences., Karnataka 01/53/8/54136/A M21/N-14/IC	15.09.20	9000 Nos Rhagoletis Pomonella Pupae	.04	Comments sought from D/o Biotechnology on 15.09.2020. D/o Biotechnology vide email dated 01.10.2020 stated that DGFT may request the applicant to submit the IBSC minutes where import of 9000 Nos. Rhagoletis Pomonella Pupae was considered and approved.
Part-16	Department of Food & PD				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
278	RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/ AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 29.06.2020.
Part-17	Petroleum & Explosives Safety Organization (PESO)				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status

279	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/ AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm on 29.09.2020 and 23.10.2020 requesting for furnishing reply.
280	Himachal Futuristic Communications Ltd. (HFCL), Solan Himachal Pradesh. 01/53/8/E/ AM19/H-32/IC	27.02.19	(i) 400 Nos. HI-SA Safe and Arm Unit from Greece (ii) 1500 Nos. M100 Electric Detonator from USA.	32.109 96	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.2019 sought information from the firm followed with reminder dated 17.03.2020. PESO vide email dated 01.10.2020 informed that the firm was asked to furnish some clarifications vide letter no. E.25(38)Import/Pol/2018 dt 06.03.2018 with a copy forwarded to DGFT. No reply from the firm is received till now.
281	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/ AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
282	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/ AM20/S-44/IC	17.07.19	119 Box Primers G	26.941 00	PESO vide Letter No. E-25(38) Import/Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminder sent to firm on 11.10.2020 requesting for furnishing reply.
283	Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/ AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ-M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
284	HFCL Ltd. (Formerly Himachal Futuristic Communications	23.06.20	(1) 92 Nos. Electronic Fuzes Point Detonating (PD2) 130mm	295.9	Comments sought from Petroleum and Explosives Safety Organization (PESO) on 26.06.20. PESO, Nagpur vide letter No.

	Ltd.), New Delhi 01/53/8/53670/A M21/H-10/IC		(2) 101 Nos. Electronic Fuzes Point Detonating (PD3) 155 mm (3) 112 Nos. Electronic Fuze Proximity # (A1) 105 mm (4) 94 Nos. Electronic Fuze Proximity # (A2) 130mm (5) 161 Nos. Electronic Fuze Proximity # (A3)155mm (6) 147 Nos. Electronic Fuze Time # (T1) # 105 mm (7) 174 Nos. Electronic Fuze Time #(T3)#155 mm.		25(38)149/2020 dated 17.07.2020 has sought some inputs/clarifications from the applicant with a copy to DGFT. The firm has furnished reply on 21.07.2020. PESO, Nagpur vide letter No. 25(38)148/2020 dated 21.07.2020 has again sought some more inputs/clarifications from the applicant with a copy to DGFT. PESO, Nagpur vide letter No. 25(38)148/2020 dated 03/04.08.2020 informed to applicant that they have no objection if occupier of M/s. Premier Explosives Limited, Hyderabad applies for NOC/licence for import of the explosives on strength of their licence on Form LE-3 for possession and sale of explosives.
285	Solar Industries India limited, Maharashtra 01/53/8/54008/A M21/S-69/IC	20.08.20	28790 kgs HMX Grade B Class 3. As per enclosed annexure. 21990 kgs RDX Type II Class 3. Details as per covering letter enclosed 5440 kgs RDX Type II Class I	1779.8	Comments sought from PESO on 24.08.2020. PESO vide letter No. E-25(38)126/2012 dated 04.09.2020 sought some inputs/clarifications from the applicant with a copy to DGFT.
286	Focus Energy Limited, New Delhi 01/53/8/54137/ AM21/F-17/IC	15.09.20	3000 Pcs. Shaped Charge Dynawell 22.7G DP2 ST HMX 50 Pcs. per box 1.4D / UN 0440	34.2	Approved as recommended by PESO vide letter No.E.25(38)81/2019 dated 29.09.2020.
CLA, New Delhi may issue the import authorization to the applicant for the import of 3000 Pcs. Shaped Charge Dynawell 22.7G DP2 ST HMX 50 Pcs. per box 1.4D / UN 0440 from DEU for a CIF value of Rs.3424190/- [US Dollars (USD)44470], subject to the conditions mentioned in the PESO vide letter No. E-25(38)81/2010 dated 29.09.2020, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					

287	Bharat Electronics Limited, Pune, Maharashtra 01/53/8/54260/A M21/B-47/IC	06.10.20	(1) 1396 Nos. Bel P/N 384180180158; S & A Module (EPD Fuze 155 MM) (2) 1132 Nos. Bel P/N 384180200140; S & A Module (Prox Fuze 155 MM) (3) 796 Nos. Bel P/N 384180190149; S & A Module (Time Fuse 155 MM).	69.849 69	Comments sought from PESO on 06.10.2020. PESO vide letter no. E.25(38)116/2020 dated 13.10.2020 sought some inputs/clarification from the firm. The firm furnished reply on 17.10.2020 to PESO with copy to DGFT.
Part-18	Department of Atomic Energy (DAE) and AERB				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
288	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required.
289	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required.
290	Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/A M21/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020.
291	Ceraflux Pvt. Ltd., Maharashtra 01/53/8/53936/A M21/C-15/IC	11.08.20	30 MTs Titanium Scrap	51.4	Comments sought from AERB & DAE on 15.08.2020. Reminder sent to AERB vide email dated 17.09.2020.

					The firm has been requested vide email dated 29.09.2020 to apply online to MOEF&CC (HSMD) for import of Titanium powder. Link has also been provided to firm on 06.10.2020. DAE vide letter dated 29.09.2020 informed that license from DAE is not required.
292	Innovae3d Private Limited., Maharashtra 01/53/8/53972/A M21/I-15/IC	17.08.20	500 Kgs Titanium Powder (Metal Powder EOS Titanium Ti64)	199.1	Comments sought from Dept. of Atomic Energy on 19.08.2020. Comments also sought from MoEF&CC (HSMD) on 28.08.2020. The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to the firm. DAE vide letter dated 29.09.2020 informed that license from DAE is not required.
Part-19	MSME				
S. No.	Name of the applicant (M/s.)&HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
293	Rasiklal Barai & Co., Chennai 01/53/8/E/ AM20/R-42/IC	13.10.19	111973 Kgs. Gum Benzoin (Loban) used for burning purposes	194.3	Approved as recommended by MSME vide OM No.1(10)/DGFT/2019-EP(Part) dated 14.10.2020. RA, Chennai may issue the import authorization to the applicant for import of 111973 Kgs Gum Benzoin (Loban) from SGP for a CIF value of Rs. 19436495.00 [386061.30 - Singapore Dollar (SGD)] subject to the conditions mentioned by MSME vide OM No.1(10)/DGFT/2019-EP(Part) dated 14.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.
294	Shalimar Incense Pvt. Ltd., Bangalore 01/53/8/E/ AM20/S-121/IC	23.11.19	(1) 55.4 MTs 10 inch Raw Agarbathi counting 800+ (2) 110 MTs 8 inch MM Raw Agarbathi with counting from 1200 to 1250 sticks per Kg.	88.093 44	Rejected as not recommended by MSME vide OM No.1(10)/DGFT/2019-EP(Part) dated 14.10.2020.
295	Shashi Industries, Bangalore 01/53/8/E/ AM20/S-144/IC	02.01.20	300000 Kgs Raw Agarbatti	182.0	Rejected as not recommended by MSME vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020.

296	Vishaal International, Mumbai 01/53/8/E/ AM20/V-41/IC	06.02.20	280000 Kgs. Raw Incense Sticks Agarbathi	290.0	Rejected as not recommended by MSME vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020.
297	Valaramdev Agarbatti Works, Mehsana, Gujarat 01/53/8/E/ AM20/V-48/IC	21.02.20	40000 Kgs Black Incense Stick	18.834 00	Rejected as not recommended by MSME vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020.
298	Eternia Trading Pvt Ltd., Mumbai 01/53/8/E/ AM20/E-20/IC	26.02.20	200 Kgs Industrial Deodorant	1.2410 0	Rejected as not recommended by MSME vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020. However, MSME has also suggested that for technical support for the manufacturing of the product, applicant may contact Fragrance & Flavour Development Centre, Kannauj.
299	Cloud Tech Pvt. Ltd., Yamuna Nagar 01/53/8/53659/A M21/C-4/IC	20.06.20	625 Kgs. Air Solution #9149, Conc 20 Ltr (Deodorizer) Qty 30 Jar Unit Price 215/Jar	6.7	Rejected as not recommended by MSME vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020. However, MSME has also suggested that for technical support for the manufacturing of the product, applicant may contact Fragrance & Flavour Development Centre, Kannauj.
300	Maruti Suzuki India Ltd., New Delhi 01/53/8/53751/A M21/M-12/IC	07.07.20	(1) 2000 Nos. Crystal Blang IG White Musk P/No. EM416MGA (2) 1000 Nos. Crystal Blang IG Platinum Shower P/No. EM417MGA (3) 1000 Nos. Natural Aqua SPA FS Lime Squash P/No. FE80MGA (4) 1000 Nos. Natural SPA Underseat Green Tea P/No. EM424MGA (5) 1000 Nos. Natural Aqua Spa L Lavender P/No.	80.255 2803	The case was examined on file as per MSME comments vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020 and approved by Competent Authority. Letter sent to firm and the CLA, New Delhi on 21.10.2020. The Committee granted ex-post facto approval.

			EM409MGA (6) 1000 Nos. Natural Aqua Spa FS CL Type P/No.FE83MG A (7) 5000 Nos NexaWhiteBer gamotP/No. FE452NEXA (8) 5000 Nos Nexa Misty Aqua P/No. FE453NEXA (9) 5000 Nos. NexaWhiteMu sk P/No. FE451NEXA (10) 1000 Nos. BlangSirius OpiumP/No. FE371MGA (11) 2000 Nos. Blang SiriusAberfitc h P/No.FE372M GA.		
301	H R A Herbs & Agarbatti Works., Kannauj 01/53/8/54004/A M21/H-27/IC	20.08.20	250 MTs Sughandh Mantri is used as a raw material to manufacture perfume.	281.2	Approved as recommended by MSME vide OM No.1 (10)/DGFT/2019-EP (Part) dated 14.10.2020.
RA, Kanpur may issue the import authorization to the applicant for import of 250 MTs Sughandh Mantri used as a raw material to manufacture perfume from BGD for a CIF value of Rs. 28125000.00/ 375000.00 - US Dollars (USD) subject to the conditions mentioned in MSME's e-mail dt. 01.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kanpur.					
Part-20	Department of Agriculture, Cooperation and Farmers' Welfare				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
302	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	1.0000 0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020.
303	Fringe Papo International, New Delhi 01/53/8/E/	13.11.19	250 MTs. Buckwheat Seed	131.25 000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers

	AM20/F-17/IC				Welfare on 17.08.2020 and 05.09.2020.
304	A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTs pure White Sesame Seed	8.3	Comments Sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020 followed with reminders dated 17.08.2020 and 05.09.2020.
305	Nikunj Malaviya, Surat 01/53/8/53720/A M21/N-9/IC	30.06.20	27 MTs Arecanut Whole	37.179 00	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020 and 17.09.2020.
306	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam	2.5130 0	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020 and 17.09.2020.
307	Greaves Cotton Limited Vellore, Tamil Nadu 01/53/8/54042/A M21/G-18/IC	25.08.20	(i) 1 Set Power Tiller Parts – Others (ii) 8431 Nos. Power Tiller	6651.3 3160	Comments sought from DPIIT and DHI on 28.08.2020. Comments also sought from D/o Agriculture and Cooperation on 14.09.2020 as per DHI comments.
308	Spal Agro Spares, Coimbatore 01/53/8/54169/A M21/S-91/IC	21.09.20	12100 CTN Power Tiller blades used for agri purpose	100.0	Comments sought from Agriculture and Cooperation on 08.09.2020.
309	BTL EPC Limited, Kolkata 01/53/8/54794/A M21/B-44/IC	24.9.20	(1) 157 Nos. Power / Rotary Tillers (2) 4200 Nos. Parts/Spares/Components of Power/ Rotary Tillers.	217.91 23520	Comments sought from Agriculture and Cooperation on 25.09.2020.
310	Pagariya Auto Pvt Ltd, Aurangabad 01/53/8/54256/A M21/P-32/IC	5.10.20	165 Nos. Rotary Tiller for agricultural application with standard accessories	131.25 000	Comments sought from Agriculture and Cooperation on 06.10.2020.
Part-21	M/o HRD				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
311	Indigenous Baptist Mission, Eluru 01/53/8/E/	16.08.19	(i) 914 Box Used Theological Books for	4.7974 0	Comments sought from M/o HRD on 21.08.2019. Reminders sent to HRD on 17.08.2020 and 05.09.2020.

	AM20/I-30/IC		Library, (ii) 103 Box Sacred Literature and booklets, (iii) 198 Box Whole English Sacred Bibles		
312	Joy of Reading, Telangana 01/53/8/E/ AM20/J-31/IC	23.01.20	100 Box Printed Used Children Books For School Library from USA	0.00	Comments sought from HRD on 31.01.2020. Reminders sent to HRD on 17.08.2020 and 05.09.2020.
Part- 22	Post				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
313	Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/ AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, ECCN:EAR99 from Netherlands	13.708 80	Comments sought from D/o Post on 26.09.2018 followed with reminders dated 31.05.2019, 21.08.2020 and 17.09.2020.
Part- 23	Miscellaneous				
314	Bhange Organic Chemicals Pvt. Limited 01/53/8/E/ AM21/B-49/IC	02.02.20	18000 MTs. Denatured Ethyl Alcohol	7970.4 0000	The firm was requested vide email dated 10.04.2020 to furnish copy of valid Pollution Certificated (Consent to Operate) from State Pollution Control Board for processing the matter further. The firm vide email dated 10.08.2020 furnished reply. The case is under examination.
315	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/A M21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	162.50 000	The firm was requested vide email dated 16.09.2020 to provide a filled up proforma (as mentioned in Trade Notice No.27) and documents regarding SPCB certificate and consumption data of 2019-20. The firm vide email dated 17.09.2020 furnished reply. The case is under examination.
316	KLJ Platicizers Ltd., New Delhi 01/53/8/53839/A M21/K-11/IC	20.07.20	10000 MTs Denatured Ethyl Alcohol	4623.0	The firm was requested vide email dated 16.09.2020 to provide a valid SPCB certificate, for further processing your case. The firm vide email dated 18.09.2020 furnished reply.

					The case is under examination.
317	Alkyl Amines Chemicals Ltd., Maharashtra 01/53/8/53843/A M21/A-19/IC	20.07.20	22500 MTS Denatured Ethyl Alcohol (Ethanol)	10260.0	The firm was requested vide email dated 16.09.2020 to provide a valid SPCB certificate and utilization certificate of the quantity allowed for earlier import. The firm vide email dated 17.09.2020 furnished reply. The case is under examination.
318	Nishant Organics Private Limited 01/53/8/54066/A M21/N-11/IC	01.09.20	10000 MTs Denatured Ethyl Alcohol	4500.0000	The Committee decided to examine the case on file.
319	GNFC Limited, Gujarat 01/53/8/54108/A M21/G-20/IC	09.09.20	50000000 Ltrs. Denatured Ethyl Alcohol	18750.00000	The Committee decided to examine the case on file.
320	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.20	4 Nos Vehicle Mounted EC-SVJEE-1100	450.8	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable jammer model in prescribed proforma.
321	Intertek India Pvt Ltd., Haryana 01/53/8/53757/A M21/I-7/IC	05.07.20	2000 Nos. Cigarette	1.5	The Committee decided to examine the case on file.
322	Satyajit Naik, Ahmedabad 01/53/8/54199/A M21/S-96/IC	25.09.20	8 Nos. SDA 23A 190 PROOF	370000	The Committee decided to examine the case on file.
323	Anirudh Mittal, Mumbai 01/53/8/54274/A M21/A-58/IC	07.10.20	1 Piece Personal use mobile phone	.02800	Approved, as recommended by MeitY vide OM No. W-47/22/2020-IPHW dt. 14.10.2020.
CLA, Delhi may issue the import authorization to the applicant for import of 1 Piece Personal use mobile phone from Singapore for a CIF value of Rs. 2800.00 / 45.00 - US Dollars (USD) subject to the conditions mentioned in MeitY's OM No. W-47/22/2020-IPHW dt. 14.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, Delhi.					
324	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54179/ AM21/A-49/IC	23.09.20	7 Pcs. Meoforce DF 4X30 (Telescopic Sight for Assault Rifle).	8.3	To be decided by EFC.
325	Aj Gold & Silver Refinery, New Delhi	13.08.20	10000 MTs. Gold (Dore) Bars. Purity	520000.0	The firm has been granted import authorization in the past. The firm has submitted Pollution Certificate - valid upto

	01/53/8/53952/A M21/A-31/IC		upto 95 Percent		31.03.2018 along with application. The Committee had sought the following:- (i) Clarification on the actual quantity applied, (ii) a valid NABL Certificate, (iii) a valid BIS Certificate, (iv) a valid Pollution Certificate and (v) Utilization details of the previous import licence. The firm has vide e-mail dt. 08.10.2020 has forwarded the following documents : (i) Applied quantity 10 MT for Gold Dore Bar (ii) BIS Certificate valid upto 26.11.2020 (iii) Pollution Certificate valid upto 31.03.2021 (iv) Utilization details of the previous gold licence (v) NABL certificate was valid upto 29.08.2020 now it is under process. The Committee observed that the utilization certificate is not certified by Customs and decided to seek utilization certificate certified by Customs and also valid NABL certificate.
326	Aj Gold & Silver Refinery., New Delhi 01/53/8/53953/A M21/A-32/IC	13.08.20	20000 MTs Silver (Dore) Bar. Purity upto 95 Percent	9450.0	The firm has been granted import authorization in the past. The firm has submitted Pollution Certificate valid upto 31.03.2021. The firm was requested on 07.10.2020 to furnish clarification on the actual quantity applied for. The firm vide e-mail dt. 08.10.2020 informed that they have applied for 20 MTs Silver Dore Bar.
327	RK Jewels, Rohtak	05.03.20	20 MTs Silver (Dore) Bars upto 95 percent purity	9400.0	The firm has been granted import authorization in the past. The firm was requested on 07.10.2020 to furnish (i) Udyog Aadhar Registration certificate/Number and (ii) the Certificate of Consent to Operate the Unit. The firm's reply is awaited.
328	Sonigara Jewellers Private Limited, Pune 01/53/8/E/ AM20/S-226/IC	19.03.20	50000 Kgs. Silver Dore Bar (upto 95% purity)	17500.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted Pollution Certificate - valid upto 31.08.2022, (ii) MSME-Udyog Aadhaar issued on 08.11.2017 (iii) BIS Certificate valid upto 24.06.2020.

					The firm was requested on 07.10.2020 to furnish utilization details of the previous import license. The firm vide e-mail dt. 07.10.2020 has informed that they were unable to utilise the license due to pandemic. As travel restrictions were imposed they could not import material. The Committee decided to wait for utilization details of the previous import license of the firm.
329	Pro Gold India 01/53/8/E/AM20/ P-58/IC	31.01.20	35 Kgs. Genia 164 – Alloy (Ag 18 percent, Zn 1 percent, Cu-81 percent and others 35 items as per ANF2M	122.50 800	Comments sought from DPIIT on 06.02.2020. DPIIT vide email dated 21.04.2020 stated that the import items are for trading purpose. Therefore, they have not comments to offer. The Committee decided to examine the case on file.
330	Bhandari Gold and Jewellers Pvt. Ltd. 01/53/8/E/AM21/ B-34/IC	17.08.20	1 MT Gold Dore (Gold content not exceeding 95%)	53338. 04843	The firm has submitted the following documents :- 1) copy of NABL certificate 2) copy of consent to operate certificate issued by Maharashtra Pollution Control Board 3) Status of imports made against the Dore licence issued on 03.05.2017. 4) Copy of Factory Licence. The Committee decided to seek from the firm (i) utilization certificate of previous license certified by Customs and (ii) BIS certificate.
331	Apoorva P.Ramesh, Bengaluru 01/53/8/54267/A M21/A-56/IC	06.10.20	1 No. Male Live Pet Dog; Breed:Yorkshi re Terrier;	.62400	The case was examined on file as per D/o AH&D comments vide OM No.110102 (1)/3/2017-Trade dated 16.10.2020 and approved by Competent Authority. Letter sent to the applicant and concerned RA on 21.10.2020. The Committee granted ex-post-facto approval.
332	Shri Narayan Singh, 01/53/8/54299/A M21/N-23/IC	09.10.20	01 No. Pet Dog from Khartoum	.00020	The case was examined on file as per D/o AH&D comments vide OM No.110102(1)/3/2017-Trade dated 16.10.2020 and approved by Competent Authority. Letter sent to the applicant and concerned RA on 21.10.2020.

					The Committee granted ex-post-facto approval.
333	Shri Rajit R.Khanna, Ludhiana, Kent, WA and USA 01/53/8/54313/A M21/R-22/IC	12.10.20	1 Bag. Emotional Support Animal (dog).	.07400	Comments sought from DAH&D on 12.10.2020.
334	Ms. Nitu Naik, 01/53/8/PetDog-1/AM21/IC	18.09.2020	1 Pet Dog		The case was examined on file as per D/o AHD&F comments vide OM No. 110102(1)/3/2017-Trade dt. 07.10.2020 and approved by Competent Authority. Letter sent to the applicant and concerned RA on 08.10.2020. The Committee granted ex-post-facto approval.
335	M/s. Mcleo Beads and Handicrafts Pvt. Ltd., Dharamshala, Kangra	04.03.20	50 Kgs. of Silver Tubes	45.03	The case was examined on file and approved. The Committee granted ex-post-facto approval.
336	Prevest Denpro Limited, Jammu	11.03.20	Silver Alloy Powder 50 Kgs	19.44	The case was examined on file and approved. The Committee granted ex-post-facto approval.
337	M/s.The Director, CSIR-NIIST, Kerala	24.08.20	10 Gms Gold Pellets Au. 99.999 Percent Pure 1/8' Diameter X 1/8' Long 25 Gms Copper Pellets Cu 99.999 Pure, 1/4' Diameter X 1/4' Long 25 Gms Silver Pellets Ag99.99 percent Pure 1/8' Diameter X 1/8' Long	1.0	The case was examined on file and approved. The Committee granted ex-post-facto approval.
338	M/s.PM Tools & Abrasives, Roorkee	19.05.20	150 Kgs. Brazing/ Silver Brazing Alloys in the form of foil of different thickness/ sizes.	48.8	The case was examined on file and approved for 14.584 Kgs. Of Brazing/ Silver Brazing Alloys in the form of foil of different thickness/ sizes .The Committee granted ex-post-facto approval